

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

**ORIGINAL APPLICATION NO. 291/195/2020,
ORIGINAL APPLICATION NO. 291/196/2020,
ORIGINAL APPLICATION NO. 291/197/2020,
ORIGINAL APPLICATION NO. 291/198/2020,
ORIGINAL APPLICATION NO. 291/199/2020,
ORIGINAL APPLICATION NO. 291/205/2020,
ORIGINAL APPLICATION NO. 291/274/2020
and
ORIGINAL APPLICATION NO. 291/275/2020**

Order reserved on 24.11.2020

DATE OF ORDER: 18.12.2020

CORAM

**HON'BLE MR. DINESH SHARMA, ADMINISTRATIVE MEMBER
HON'BLE MRS. HINA P. SHAH, JUDICIAL MEMBER**

OA No. 291/195/2020

1. Anil Kumar Sharma S/o Shri Babu Lal Sharma, aged about 25 years r/o 94 Radha Govind Colony Dher Ke Balaji Sikar Road, Jaipur – 302039. Presently working as Postman (Group C) at Jaipur City Division. Mob. No. 7793046837.
2. Bhag Chand Yadav S/o Shri Keshar Mal Yadav, aged about 36 years, r/o Presently working as MTS (Group D) at Jaipur City Division, Mob. No. 9782813174.
3. Kailash Chandra Sharma S/o Shri Mahadev Prasad Sharma, aged about 42 years, r/o Presently working as MTS (Group D) at Jaipur City Division, Mob. No. 9983667541.

4. Moti Lal Meena S/o Shri Dhanna Ram Meena, aged about 28 years r/o v/p Khora Meena Tehsil Amer Distt. Jaipur – 302028, Presently working as Postman (Group C) at Jaipur City Division, Mob. No. 7973913635.
5. Mukesh Singh S/o Shri Bhanwar Singh, aged about 43 years r/o v/p Jeetkipur Tehsil Nadoti Distt. Karouli – 322215. Presently working as Postman (Group C) at Jaipur City Division, Mob. No. 7742224121.
6. Pooran Chand Sharma S/o Shri Prabhu Dayal Sharma, aged about 31 years r/o v/p Bamboli Tehsil Ramgarah Distt. Alwar – 301001, Presently working as Postman (Group C) at Jaipur City Division, Mob. No. 9950861622.
7. Raj Kumar Mali S/o Shri Arjun Lal Mali, aged about 28 years r/o v/p Vijaysingpura (bansa) via Samod Tehsil Chomu – 303806, Presently working as Postman (Group C) at Jaipur City Division, Mob. No. 8005986990.
8. Mohit Kumar Jaiswal S/o Shri Mahendra Kumar Jaiswal, aged about 32 years r/o 21 Maruti Nagar Sanganer Jaipur 302029, Presently working as Postman (Group C), at Jaipur City Division, Mob. No. 9772011802.
9. Bihari Saini S/o Shri Hargayan Singh Mali, aged about 31 years r/o v/p Shyaroli Tehsil Wazirpur Distt. Sawaimadhopur – 322219, Presently working as Postman (Group C) at Jaipur City Division, Mob. No. 9602153466.
10. Mahendra Saini S/o Shri Lallu Ram Saini, aged about 27 years r/o Village Maharkalan Post Samod Tehsil Chomu – 303806, Presently working as Postman (Group C) at Jaipur City Division, Jaipur, Mob. No. 7568240270.
11. Sandeep Singh S/o Shri Shiv Singh Rawat, aged about 28 years r/o a 43 Shanti Nagar behind Orbitt Mall Ajmer Rd – 302006, Presently

working as Postman (Group C) at Jaipur City Division, Mob. No. 7014397608.

12. Rajesh Kumar Meena S/o Shri Chhote Lal Meena, aged about 36 years, r/o 193 a Ramnagariya JDA Scheme Jagtpura – 302017. Presently working as Postman (Group C) at Jaipur Division, Mob. No. 8560027333.

13. Shiv Dayal Bairwa S/o Shri Parbhatee Lal Bairwa, aged about 31 years, r/o 12 Shiv Pearl Colony, Kapurawala Road, Muhana – 302043. Presently working as Postman (Group C) at Jaipur Division, Mob. No. 9772246245.

14. Sandeep Sharma S/o Shri Rameshwar Lal, aged about 35 years, r/o 61 a nand colony, Tonk Road, Sanganer – 302029. Presently working as Postman (Group C) at Jaipur Division, Mob. No. 9950484838.

15. Bansh Bahadur S/o Shri Babu Lal Karala, aged about 26 years, r/o 153 Green Vihar Vistar, Meeno Ki Dhani Murlipura – 302039. Presently working as Postman (Group C) at Jaipur Division Jaipur, Mob. No. 9529885948.

16. Sunil Kumar Bansal S/o Shri Kamal Prasad Bansal, aged about 38 years, r/o v/p Sandilya Pada, Mandrail Distt. Karouli – 322215. Presently working as Postman (Group C) at Jaipur Division, Mob. No. 9166715802.

....Applicants

Shri B.K. Jatti, counsel for applicants (through Video Conferencing).

VERSUS

1. Union of India through the Secretary to the Government of India, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi – 110001.

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

2. Chief Post Master General, Rajasthan Circle, Jaipur
– 302007.

....Respondents

Shri Anand Sharma, counsel for respondents (through
Video Conferencing).

OA No. 291/196/2020

1. Bajrang Lal Sharma S/o Shri Radheyshyam Acherya, aged about 43 years r/o v/p Shapura – 303103, Presently working as MTS (Group D) at Siker Division, Jaipur, Mob. No. 9887841951.
2. Shrawan Kumar Kajala S/o Shri MoolChand Kajala, aged about 45 years, r/o v/p Thikariya via Buhala – 332706, Presently working as MTS (Group D) at Siker Division, Mob. No. 7742062400.
3. Bajrang Lal Kharia S/o Shri Bhagwana Ram, aged about 44 years, r/o v/p Patoda via Patoda Distt. Sikar 332312, Presently working as Postman (Group C) at Siker Division. Mob. No. 8432223607.
4. Pooran Mal Meena S/o Shri Hanuman Prasad Meena, aged about 30 years r/o v/p Hanspur via Shrimadhampur Sikar – 332715, Presently working as Postman (Group C) at Sikar Division. Mob. No. 9680057451.
5. Ramjeet Jatav S/o Shri Haricharan Jatav, aged about 34 years, r/o Village Kherdla Post Badoli via Wazirpur – 322219. Presently working as MTS (Group D) at Sawaimadhampur Division. Mob. No. 9057512952.

6. Mukesh Chand Saini S/o Shri Jagmohan Lal Saini, aged about 32 years r/o Bapoti Ka Rasta, v/p & Tehsil Sapotra Karauli – 322218, Presently working as Postman (Group C) at Sawaimadhopur Division, Mob. No. 9828306546.
7. Ram Charan Meena S/o Shri Modu Lal Meena, aged about 38 years, r/o v/p Notara Bhopat, via Talera Distt. Bundi – 323021, Presently working Postman (Group C) at Ajmer Division. Mob. No. 9928942172.
8. Rameshwar Lal Meghwal S/o Shri Budhha Ram, aged about 35 years, r/o Postal Colony Pawanpuri Bikaner – 334003, Presently working as Postman (Group C) at Bikaner Division. Mob. No. 8559993213.
9. Sundar Prakash S/o Shri Sita Ram, aged about 30 years, r/o Atiya Ka Bas, via Mathania Tehsil Diwanri, Jodhpur – 342305, Presently working as Postman (Group C) at Bikaner Division, Mob. No. 9784430382.
10. Mukesh Kumar Daby S/o Shri Ramdhyaal Daby, aged about 45 years, r/o v/p Bhopatpura, via Reengus, Distt. Sikar – 332404. Presently working as Postman (Group C) at Bikaner Division, Mob. No. 9983042043.
11. Shyopal Singh Verma S/o Shri Ramdev Verma, aged about 49 years, r/o v/p Govindpura, via Palsana, Distt. Sikar – 332402, Presently working as Postman (Group C) at Bikaner Division. Mob. No. 9610374898.
12. RamChander S/o Shri Pratap Singh, aged about 27 years, r/o v/p Sherpura, Tehsil Bhadra, Distt. Hanumangarh – 33551. Presently working as Postman (Group C) at Bikaner Division. Mob. No. 9588007549.

13. Kamlesh Kumar Meena S/o Shri Jodha Ram, aged about 30 years, r/o village Harji Tehsil Aahor Distt. Jalore – 343001, Presently working as Postman (Group C) at Pali Division, Mob. No. 9694966928.
14. Ramesh Kumar S/o Shri Magna Ram, aged about 31 years r/o village Balwana PO Bishalpur Distt. Pali – 306126, Presently working as MTS (Group D) at Pali Division, Mob. No. 9414243676.
15. Hari Ram Dewasi S/o Shri Jora Ram, aged about 32 years, r/o village Koslao Shanti Nagar Tehsil Sumerpur – 306708, Presently working as Postman (Group C) at Pali Division, Mob. No. 90793672203.
16. Ram Khiladi Meena S/o Shri Sita Ram Meena, aged about 32 years r/o village Samred Khurd Post Samred Kalan, Tehsil Jamawaramgarh, Jaipur. Presently working as at Postman (Group C) Pali Division, Mob. No. 8003147179.

....Applicants

Shri B.K. Jatti, counsel for applicants (through Video Conferencing).

VERSUS

1. Union of India through the Secretary to the Government of India, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi – 110001.
2. Chief Post Master General, Rajasthan Circle, Jaipur – 302007.

....Respondents

Shri Anand Sharma, counsel for respondents (through Video Conferencing).

OA No. 291/197/2020

1. Rajendra Prasad Jatav S/o Shri Dharam Singh Jatav, aged about 32 years, r/o v/p Mohacha Tehsil Wazirpur Sawaimadhopur – 322205, Presently posted as Postman (Group C) at Alwar Division. Mob. No. 7665894811.
2. Nanak Ram Meena S/o Shri Hanuman Prasad Meena, aged about 33 years, r/o v/p Jamdoli Tehsil Newai Tonk – 304021, Presently working as MTC (Group D) at Tonk Division, Tonk, Mob. No. 9166979528.
3. Om Prakash Vaishnav S/o Shri Mahaveer Prasad Vaishnav, aged about 38 years, r/o v/p Nasirda Tehsil Deoli Tonk – 304705, Presently working as MTC (Group D) at Tonk Division, Mob. No. 8619105158.
4. Radheshyam Kumhar S/o Shri Rodu Lal Kumhar r/o v/p Piplu Tehsil Piplu Distt. Tonk – 304801, aged about 37 years, Presently working as Postman (Group C) at Tonk Division, Mob. No. 9667260505.
5. Mukesh Kumar Khangar S/o Shri Ramniwas Khangar, aged about 28 years, r/o v/p Rajwas, Tehsil Newai Tonk – 304021, Presently working as Postman (Group C) at Tonk Division, Mob. No. 8619487747.
6. Amit Kumar Sharma S/o Shri Dinesh Kumar Sharma, aged about 32 years r/o v/p Malpura Tehsil Malpura – 304502, Presently working as Postman (Group C) at Tonk Division, Tonk. Mob. No. 7737746452.
7. Nakul Joshi S/o Shri Jayanti Lal, aged about 31 years, r/o v/p Partapur near Pandya School Tehsil Garhi – 327024. Presently working

as Postman (Group C) at Dungarpur Division.
 Mob. No. 9001347143.

8. Raja Ram Dholi S/o Shri Brij Mohan Dholi, aged about 35 years, r/o village Bansoli Post Morsa via Dei, Bundi – 323802, Presently working as Postman (Group C) at Dungarpur Division, Mob. No. 9784802197.
9. Mohamad Aarif S/o Shri Ajij Mohamad, aged about 33 years, r/o v/p Jagpura via Sambhugarh Tehsil Badhnor – 311204, Presently working as MTC (Group D) at Bhilwara Division. Mob. No. 9636120026.
10. Khemraj Meena S/o Shri Bhawani Shankar Meena, aged about 32 years, r/o v/p Balithal Tehsil Uniyara Distt. Tonk – 304024. Presently working as Postman (Group C) at Bhilwara Division. Mob. No. 6350366895.
11. Lokesh Kumar Meena S/o Shri Bheru Lal Meena, aged about 25 years r/o qtr No. 11 Postal Colony Shastri Nagar Bhilwara – 311001. Presently working as Postman (Group C) at Bhilwara Division. Mob. No. 7014583620.
12. Hukma Ram S/o Shri Ratna Ram Prajapat, aged about 32 years, r/o Village Jeria Post Palli via Lohawat Distt. Jhodhpur – 342302, Presently working as MTC (Group D) at Jodhpur Division. Mob. No. 9680971914.
13. Kanhaiya Lal s/o Shri Hanuman Ram, aged about 35 years, r/o v/p Ramdevra Tehsil Pokaran Distt. Jaisalmer- 345023, Presently working as MTC (Group D) at Jodhpur Division, Mob. No. 9602090789.
14. Sumer Singh S/o Shri Jethu Singh, aged about 33 years, r/o v/p Jhalariya via Pokaran Tehsil Bhaniyana Jaisalmer – 345021. Presently

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

working as Postman (Group C) at Jodhpur Division, Mob. No. 9664393495.

15. Mahendra S/o Shri Deendayal, aged about 32 years, r/o Meghwal Basti, Jagdmba Colony, Pratap Nagar, Jodhpur – 342003. Presently working as Postman (Group C) at Jodhpur Division, Mob. No. 9928687223.

....Applicants

Shri B.K. Jatti, counsel for applicants (through Video Conferencing).

VERSUS

1. Union of India through the Secretary to the Government of India, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi – 110001.
2. Chief Post Master General, Rajasthan Circle, Jaipur – 302007.

....Respondents

Shri Anand Sharma, counsel for respondents (through Video Conferencing).

OA No. 291/198/2020

1. Bahadur Singh Hindoniya S/o Shri Ram Singh Hindonia, aged about 33 years, r/o Postal Colony Nasirabad – 305601, Presently working as MTS (Group D) at Beawar Division. Mob. No. 7728034978.
2. Ashok Kumar Gurjar S/o Shri GopiLal Gurjar, aged about 39 years, r/o Gurjar Mohalla VPO Ramsar Distt. Ajmer – 305402, Presently working as MTS (Group D) at Beawar Division. Mob. No. 9950193453.

3. Ashutosh Gautam S/o Shri Badri Lal Gautam, aged about 31 r/o v/p Pholai via Khakar Distt. Bundi, Presently working as Mail Oversear (Group D) at Beawar Division, Mob. No. 9929502615.
4. Mahendra Verma S/o Shri Chandkaran Verma, aged about 35 years r/o Postal Colony Nasirabad – 305601. Presently working as Postman (Group C) at Beawar Division. Mob. No. 9269506289.
5. Narendra Kumar Balotia S/o Shri Lumba Ram, aged about 42 years r/o v/p Rajiyawas via Beawar – 305925. Presently working as Postman (Group C) at Beawar Division. Mob. No. 9950660295.
6. Ramdhan Dholi S/o Shri Ghasi Lal, aged about 37 years, r/o v/p Mandolai via Malpura Tonk – 304502, Presently working as Postman (Group C) at Chhitorgarh Division. Mob. No. 9982380237.
7. Gourav Singhvi S/o Shri Sushil Singhvi, aged about 30 years, r/o Village Satkhanda Post Shambhupra Nimbahera – 312612. Presently working as MTS (Group D) at Chhitorgarh Division. Mob. No. 8107728798.
8. Mahendra Kumar Sharma S/o Shri Roshan Lal Sharma, aged about 45 years r/o v/o Lashrawan Tehsil Nimbahera – 312601, Presently working as Postman (Group C) Chhitorgarh Division. Mob. No. 9950640085.
9. Hanif Khan S/o Sjhri Puke Khan, aged about 45 years, r/o v/p Ummedabad Distt. Jalore. Presently working as MTS (Group D) at Sirohi Division. Mob. No. 9001337991.

10. Suraj Mal Solanki S/o Shri Aja Ram, aged about 43 years, r/o Jeenagar Colony Sanchor Distt. Jalore, Presently working as Postman (Group C), at Sirohi Division. Mob. No. 9461254752.
11. Lakharam S/o Shri Dunga Ram, aged about 34 years, r/o v/p Bharja Tehsil Pindwada Distt. Sirohi. Presently working as Mail Oversear at Sirohi Division. Mob. No. 9982089699.
12. Gopal Lal Mali S/o Shri Kana Ram Mali, aged about 38 years, r/o v/p Nasirda Tehsil Deoli Distt. Tonk – 304704, Presently working as Postman (Group C) at Udaipur Division. Mob. No. 6375963341.
13. Dhanna Lal Meena S/o Shri Shaitan Lal Meena, aged about 35 years, r/o v/p Kathamana, Tehsil Peeplu Distt. Tonk – 304801, Presently working as Postman (Group C) at Udaipur Division. Mob. No. 9549307111.
14. Laxmi Chand Meena S/o Shri Rampal Meena, aged about 50 years, r/o v/p Dagariya, Tehsil Indaragadha via Lakheri, Bundi – 323603, Presently working as Postman (Group C) at Udaipur Division. Mob. No. 9001139579.

....Applicants

Shri B.K. Jatti, counsel for applicants (through Video Conferencing).

VERSUS

1. Union of India through the Secretary to the Government of India, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi – 110001.

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

2. Chief Post Master General, Rajasthan Circle,
Jaipur – 302007.

....Respondents

Shri Anand Sharma, counsel for respondents (through
Video Conferencing).

OA No. 291/199/2020

1. Omprakash Gurjar S/o Shri Prabhu Dayal Gurjar, aged about 34 years r/o v/p Benar via Jhotwara, Jaipur – 302012. Presently working as MTS (Group D) at Jhunjhunu Division. Mob. No. 9929371014.
2. Mukesh Kumar Kumawat S/o Shri Prahalad Rai, aged about 29 years r/o v/p Rewasa via Ranoli – 332403. Presently working as Postman (Group C) at Jhunjhunu Division. Mob. No. 8209075740.
3. Sudhir Nain S/o Shri Jai Bhagawan, aged about 27 years, r/o Postal Colony Bits Campus – 333031 – Presently working as Postman (Group C) at Jhunjhunu Division. Mob. No. 7015559012.
4. Ajay Kumar S/o Shri Dhrampal Singh, aged about 43 years, r/o v/p Kuharwas Tehsil Buhana – 333034. Presently working as Postman (Group C) at Jhunjhunu Division. Mob. No. 9784369919.
5. Ashok Kumar Mitharwal S/o Shri Dhrampal Singh, aged about 38 years, r/o v/p Khudot via Ardawata – 333027. Presently working as Postman (Group C) at Jhunjhunu Division. Mob. No. 9928814466.
6. Dharma Ram S/o Shri Vishna Ram, aged about 33 years r/o illage Mehu Shiv Nagar via Sanawara Barmer – 344001. Presently working

as MTS (Group D) at Barmer Division. Mob. No. 8112249425.

7. Himmat Dan S/o Shri Hukam Dan, aged about 30 years, r/o v/p Sura via Bishala Distt. Barmer – 344011. Presently working as Postman (Group C) at Barmer Division. Mob. No. 9610109690.
8. Sona Ram S/o Shri Tulchha Ram, aged about 28 years, r/o v/p Jakharon Ka Tala Post Khadeen via Barmer – 344001. Presently working as Postman (Group C) at Barmer Division. Mob. No. 9001931181.
9. Ashok Kumar S/o Shri Leela Ram, aged about 33 years, r/o v/p Haidatpur Tehsil Narnound Distt. Hisar – 125039. Presently working as Postman (Group C) at Churu Division. Mob. No. 9588813550.
10. Karan Singh Rathore S/o Shri Chen Singh, aged about 32 years, r/o v/p Dehru via Nagaur – 341001. Presently working as MTS (Group D) at Nagaur Division. Mob. No. 9269921760.
11. Murad Khan S/o Shri Mobin Teli, aged about 34 years r/o v/p Ren via Nagaur, PIN Code – 341514. Presently working as MTS (Group D) at Nagaur Division. Mob. No. 8058439588.
12. Iqbal Mohammad S/o Shri Ibrahim, aged about 42 years, r/o v/p Banvarala via Ren Tehsil Merta Nagaur – 341514. Presently working as MTS (Group D) at Nagaur Division. Mob. No. 9828328805.
13. Yatish Suvalka S/o Shri Babu Lal Suvalka, aged about 30 years r/o Ramganj Mandi, Kherabad Chauraha – 326519. Presently

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

working as Postman (Group C) at Kota Division.
Mob. No. 8503880189.

14. Gopala Ram Bhadu S/o Shri Mangi Lal Bhadu, aged about 30 years, r/o Plot No. 3 h 1 Dada Badi Kota – 324009. Presently working as Postman (Group C) at Kota Division. Mob. No. 8290461038.

....Applicants

Smt. A.B. Jatti, counsel for applicants (through Video Conferencing).

VERSUS

1. Union of India through the Secretary to the Government of India, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi – 110001.
2. Chief Post Master General, Rajasthan Circle, Jaipur – 302007.

....Respondents

Shri Anand Sharma, counsel for respondents (through Video Conferencing).

OA No. 291/205/2020

1. Harimohan Awasthi son of Shri Shri Bal Ram Sharma age around 32 years R/o Vill. Gangroli Post – Hisamda Teh.- Weir, Bharatpur 321408. Working as GDSBPM, Muhari Bo, Under Weir So Dholpur (Presently Working in IPPB Bharatpur on Deputation) Mob. No. 8696805758.
2. Deepak Kumar Saini son of Shri Jagdish Prasad Saini, age around 28 years R/o Gudhachandra Ji Teh-Nadoti Dis-Karauli 322213 working as gds

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

Pavta (Gds Da) So – Dausa. (Presently Working In IPPB Dausa On Deputation) Mobile 8104861747.

3. Kuber Prasad Vaishnav s/o Shri Ramdayal Vaishnav R/o Vpo Dhawan Gudhachandra Ji, Nadoti, Karauli. Working as GDBPM, Dhawan, Gudhachandra Ji, Nadoti, Karauli. Mobile 9785800701.
4. Gauri Shankar Sharma son of Shri Soni Lal Sharma age around 30 years R/o V/P- Andhi Teh- Jamwa Ramgarh Dis-Jaipur Pin-303001. Working as GDS, Bo- Kharkada So- Jamwa Ramgarh, District Jaipur (Presently Working in IPPB Kota on Deputation). Mobile Number: 9950522501.
5. Rakesh Gurjar son of Shri Shriya Ram Gurjar, age around 27 years R/o V/P Budli, Teh Sikrai dis. Dausa. Working as GDS BPM Jhapdawas, bhandarej so dis. Dausa. Mobile Number: 9636018063.
6. Arun Sharma son of Shri Jagdish Prasad Sharma, age around 30 years R/o V/P-Rampura, Teh-Sikraya, Dis-Dausa Pin-303326. Working as GDS at Bo- Kalakho Sadak So- Dubbi Dausa Ho. Mobile 8890368808.
7. Arjun Lal Gora son of Shri Chhitar Mal Gora, age around 28 years R/o Kankariya Wali Dhani, Ward No. 1, Teh-Chomu Distt- Jaipur Pin-303702 (Rajasthan). Working GDS at Bo- Amarpura SO- Etawa Bhopji (Chomu). Mobile Number: 8432634158.
8. Bhagchand Saini son of Shri Banwari Lal Saini age around 26 years R/o Village- Dhandholi Post-Mundghisya Teh-Basva Dis-Dausa Pin-303313 (Rajasthan). Working as GDS, Bo-Anantvada. Mobile No. 8003838153.
9. Bhola Ram Mahawar son of Shri Jagdish Prasad Mahawar, age around 29 years R/o V/P-Kableshtar Teh-Dausa Pin-303507 (Rajasthan). Working as GDSBPM, Bo-Bisanpura So-Sainthal Pin-303507. Mobile: 7891474346.

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

10. Chandra Prakash Verma son of Shri Narayan Lal Verma age around 27 years R/o V/P-Ralawta Teh-Renwal Dis- Jaipur. Working as GDS, Bo-Anant Pura Chimanpura So- Govindgarh Jaipur. Mobile 9799952103.
11. Chhote Lal Saini son of Shri Aanee Lal Saini age around 30 years R/o V/P-Baswa, Distirct Dausa. Working as GDS, Bo- Karnavar So -Baswa Dausa Ho. Mobile: 9828349546.
12. Gaurav Kumar Meena son of Shri Giraj Prasad Meena age around 33 years R/o Village-Bas Biwai Teh-Baswa Dis-Dausa. Working as GDS Bo-Abhaneri So-Sikandara. Mobile: 9785841349.
13. Hansraj Sherwat son of Shri Rameshwar Sherwat age around 29 years R/o V/P- Itawa Bhopji Teh-Chomu Dis-Jaipur Pin-303804. Working as GDS, Bo-Unpdaganv So-Bandikui. Mobile 8104172828.
14. Heera Lal Verma son of Shri Kanaiya Lal Verma age around 30 years R/o New Colony Thanagazi Dis-Alwar Rajasthan Pin-301022. Working as GDS, Bo-Bandrol So-Thanagazi Dis -Alwar Pin-301022. Mobile: 9001638008.
15. Hemraj Bairwa son of Shri Heera Lal Bairwa age around 30 years R/o Village-Saithal Ka Bas Post-Pragpura Teh-Reni Dis- Alwar Pin-301409. Working as GDS, Bo-Salimpur Teh-Mahwa, Distt-Dausa Pin-321608. Mobile No:9001560125.
16. Krishn Kant Sharma son of Shri Nand Kishor Sharma, age around 29 years R/o Village-Kanwarpura Teh- Aamer Dis-Jaipur Pin-302120. Working as GSD, Division Office potal department, Jaipur. Mobile: 9001964536.
17. Lal Chand Harijan son of Shri Bahadur Singh age around 29 years R/o Mts Sro St Division Bikaner.

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

Working as GDS Packer Post Office So-Poota Dis-Jaipur Pin-303106, Mobile: 9636914593.

18. Mahendra Kumar Bairwa son of Shri Ganga Shai, age around 27 years R/o VPO Dholka, gadarwara gujran, teh baswa Dis. Dausa. Working as GDSBPM at Talchidi, kherla SO Teh Mahwa Dis. Dausa Mobile Number: 7891502680.
19. Nand Lal Kumawat son of Shri Gopal Lal Kumawat, age around 27 years, R/o Panchar Rode Pratap Nagar Dis- Jaipur Pin-303603. Working as GDS Bo-Irsoli So- Karansar Dis-Jaipur Pin-303123. Mobile Number 9024896482.
20. Rajendra Prasad Bijarniya son of Shri Banshidhar Bijarniya R/o V/P- Khatushyam Ji Teh- Danta Ramgarh Dis- Sikar Pin-332602. Working as GDS Bo-Nagal Koju So-Itawa Bhopchi Chomu Pin-303804. Mobile: 7568822811.
21. Rajesh Kumar Jat son of Shri Murli Dhar Jat age around 32 years R/o VPO kanwarpura, gathwari the amer Dis, Jaipur. ABPM Nims Univercity, Now working as Mts Hro (Operative) Jaipur. Mobile Number: 9694066941.
22. Rajesh Kumar Sisodia son of Shri Goverdhan Sisodia age around 29 years R/o Vpo-Jaisu Via-Jahota Teh-Amer Dis-Jaipur Pin-303701. Working as GDS, Vpo-Jaisu Via-Jahota Teh-Amer Dis-Jaipur Pin-303701. Mobile: 9680575902.
23. Satya Swaroop Gothwal son of Shri Nanak Chand Gothwal, R/o Bunkar Mohalla Gandhi Chok Vard No. 10 Chomu, Distt Jaipur Pin-303702. Working as GDS Bo-Jatawali So- Samod Teh- Chomu Pin-303806. Mobile Number: 9785077071.
24. Shankar Lal Jangir son of Shri Rajendra Kumar Jangir age around 27 years R/o V/P-Dehlala Teh-Koth Khawada Distt Jaipur. Working as GDS IPPB

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

Branch Shri Ganganagar Head Post Office Shri Ganganagar. Mobile Number: 8769048174.

25. Subhash Chand Meena son of Shri Ram Ji Lal Meena, age around 26 years R/o V/P-Manda-Bhinda Meeno Ki Dani Teh- Chomu, Distt Jaipur- Pin-303712. Working as GDS, V/P- Dungri Kala Teh- Renwal Dis- Jaipur Pin-303123. Mobile: 9929701597.
26. Sukhram Saini son of Shri Ram Kishan Saini age around 26 years R/o Village- Panchmukhi Niwai Road Post- Panditpura, Dis- Dausa Pin-303313. Working as GDS, Bo- Liloj, dausa Mobile Number: 9783692477.
27. Sunil Kumar son of Shri Raghuveer Singh, age around 28 years R/o V/P- Gopalpura, Dis- Jaipur. Working as GDS, Bo- Gopalpura Teh- Kothputli Dis- Jaipur. Mobile 8502943326.
28. Suresh Chand Saini S/O Shri Kailash Chand Saini age around 31 years R/o V/P-Dhula Ravji, Distt – Jaipur. Working as GDS, Bo- Badaganv Ho-Dausa Pin-303303. Mob: 8949793209.
29. Suwa Lal Saini S/o Shri Dhanna Ram Saini age around 31 years, R/o V/P-Dhula Ravji So- Banskho Dis – Jaipur. GDS, Bo- Ladli Ka Bas Ho- Dausa Pin-303303. Mob.: 9660751340.
30. Vikram Kumar s/o Shri Phool Chand age around 26 years R/o Village- Bhrala Post-Mahva Dis – Sikar Pin- 332713. Working as GDS, Bo- Ramsinghpura So- Kouthputli Ho- Sahapura Mob. 9772540462.
31. Amit Kumar son of Shri Omprakash, age around 26 years, R/o VPO Gopalgarh Tehsil Pahari, District Bharatpur. Working as GDSBPM at Gopalgarh BO, Pahari SO Bharatpur. Mob. 9772534070.

32. Bhoopendra Singh son of Shri Mitthan Lal age around 32 years, R/o VPO – Moodhota Tehsil Bharatpur Rajasthan. Working as GDSBPM Seehee Bo, Nadbai So Bharatpur. Mob. 9001511905.
33. Kapil Sahoo son of Shri Ramesh Chand age around 32 years R/o Hanumanmandirwaligali, Nagar, Bharatpur, Raj. 321205. Working as GDSBPM Khesti Bo, Seekri So, Bharatpur Rajasthan Mob. 7891458224.
34. Mausam son of Shri Majid Khan age around 28 years R/o Village–Gheeseda Post – Ghatmika Tehsil – Pahari Bharatpur. Working as GDSBPM Gangora Bo, Pahari So Bharatpur. Mob. 8890971786.
35. Suresh Kumar son of Shri Kanhaiya Lal Gupta age around 30 years R/o Vpo – Khohari Tehsil Deeg Bharatpur. Working as GDSBPM Khohari Bo Under Deeg So Bharatpur. Mob. 9828551904.
36. Bharat Singh son of Shri Girraj Singh age around 35 years R/o Vpo – Farso Tehsil – Bayana Bharatpur 321401. Working as GDSBPM, Farso Bo, Bayana So, Dholpur. Mob. 9460921421.
37. Bhawanisingh s/o Shri Dal Singh age around 31 years R/o Village-Sedawara, Post-Shahpura, Teh-Laxmangadh, Sikar. Working as GDS, Bo-Aund, The Mandraildist-Karauli. Mobile No.:-9929378624.
38. Babbu Regar s/o Shri Ramdevaregar age around 31 years R/o V/P- Morpa, Via- Malaranadungar, Sawaimadhopur. Working as GDS Bo-Morpa, Malarnadungar, Sawaimadhopur (Now Mts Ajmer Rms Div.) Mobile:-9672777482.
39. Pushpendrabairwa s/o Shri Om Prakashbairwa age around 26 years R/o 247, Raghunathpuri-LI, Airport Sanganer (Jaipur). Working as GDS, Bo-Nangalan,

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

Todabhim (Now Mts Rms J Div. Ajmer). Mobile No. :-9001884204.

40. Hemraj Saini S/o Shri Jasramsaini age around 26 years R/o Vill- Salarpur, Post-Mirjapurteh-Gangapur City (S.W.M.). Working as GDSBPM, Bo-Pipalda, So-Malaranachor, Sawaimadhapur. Mobile No.:- 8058850880.
41. Ashok Kumar Swarnkar age around 31 years Ramesh Chand Swarnkar age around 37 years R/O Vill-Post- Baglai, Teh-Wajirpursawai Madhopur. Working as GDSMD Gangapur City, Sawaimadhapur. Mobile:- 9784711609.
42. Charan Singh Sainis/o shri Hari Singh Saini age around 36 years R/o Vill-Post-Shyaroli, Teh-Wajirpurgangapur City, Sawaimadhapur. Working as GDSBPM Shyaroli, Wazirpur, Sawaimadhapur. Mobile No. :-7378146002.
43. Rohitashva Mali s/o shri Premnarayan Mali age around 27 years R/o Vill-Chiroli, Post-Umri, Teh-Gangapur City Sawaimadhapur.working as GDSBPM, Khuntala, Sawaimadhopr. Mobile No. :- 9649504063
44. Dharmendrakumar Sharma age around 31 years Dwarka Prasad Sharma age around 28 years R/o Puranakhandar Road, City Sawai Madhopur-322001.working as GDSBPM-Sherpurkhilchipur, Sawaimadhapur. Mobile 9462370213.
45. Ramroop Mali s/o shri Ramkishor Mali age around 29 years R/o Village-Post-Gerai, Karauli.working as GDS at So-Kudgaon, Sapotara Dist. Karauli. Mobile 9680283018.
46. Vijendra Kumar Yogi s/o shri Ramesh Chand Yogi age around 31 years R/o Village-Post-Lhawad, Teh-Nadautidist-Karauli. Gdsbpm at kunakata kalan, Gangapur, dist. Sawai modhopur.Working as-

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

Territory officer in IPPB Karauli. Mobile No. :- 9672724369.

47. Bharat Lal Verma s/o shri Madan Lal Verma, age around 36 years R/o Vill-Post-Jolanda, Teh-Malaranadungardist-Sawai Madhopur-322024.working asGDSBPM -Jolanda, Viakhirni, Sawaimadhopur (Now To Shivpuri MP) Mobile 9667972943.
48. Ankur Kumar Jain s/o shri Mahander Kumar Jain, Age around 29 years, R/o Near Jain Mandir Thanagaji Alwar 301022. At present working as GDS BPM At Duhar Bo, Chougan Thanagaji Alwar 301022. Mob no. 8386818788.
49. Dhansingh Meena s/o Ratan Singh Meena, Age around 29 years, R/O Vpo – Khuteta Kalan Ramgarh Alwar Rajasthan. At present working as GDS BPM At Khuteta Kalan Bo, Ramgarh Alwar Mob. no. 8058242765.
50. Dilwar Singh s/o Ram Singh, Age around 32 years , R/O Vpo- Mudhera The. Nagar Bharatpur Rajasthan 321205. At Present Working As Gdsbpm At Parisal Bo, Vijay Mandir So Alwar Rajasthan 301023. Mob. No..8505074628.
51. Kuldeep Sharma S/O Shri Mamchand Sharma, Age Around 30 Years. R/O Vpo – Harsora ,Teh Baansoor, Alwar.atpresent working asGDSBPMat Bamanwas Bo , Harsora Alwar Rajasthan 301412. Mob. No. 9509969862.
52. Malkhan Yadav S/O Shri Namebhudha Ram Yadav, age around 32 Years, R/O Vpo – Kot Tehsil – Mandawar, Dausa-321609. at present working as GDSBPM at Etoli Bo, Raini So, Alwar Rajasthan 301409. Mob. No. 7303152075.
53. Mohamme D Rafik S/O Shri Aslam Khan, Age around 31 years, R/o Krishana Coloni, Khedi Road, Ramgarh Alwar 301026.At present working as

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

GDSBPM Milakpur Bo, Ramgarh So, Alwar Rajasthan 301026. Mob. No. 9887388115.

54. Paritosh Sharma S/o Shri Raghuvee R Prasad Sharma, Age around 25 years, R/o Mahadev Wala Kua, Bansoor Alwar, Rajasthan 301412. At present working as GDSBPM at Santhalpur Bo, Bansur So, Behror Alwar Rajasthan. Mob. No .7303152231 .
55. Pushpendra Singh S/o Shri Babu Singh, age around 34 Years, R/o Sukhmiki Ki Dhadhi, Post-Ratanpura, Bansur Alwar. Working as GDSBPM at Ratanpura Bo, Bansur So, Alwar. Mob. 9887954795.
56. Rama Shankar Sharma S/o Shri Bharat Lal Sharma, Age around 30 years R/o 43, Moti Nagar, Alwar. Working as GDSABPM, Bhiwadi Alwar. Presently On Deputation at BPC Alwar. Mob. 9057230656.
57. Ramsingh Soothwal S/o Shri Sardar Singh Soothwal, Age around 29 years, R/oVpo – Aasanpur, Harsora, Tehsil – Bansur, Alwar Rajasthan. At present working as GDSBPM atDrumroli Bo, Behror Alwar Rajasthan. Mob. No. 9785101540.
58. Rinku Kumar Sharma S/o Shri Ramesh Chand Sharma, Age around 34 years, R/o VPO- Sonkhari, Tehsil – Kathoomar Alwar. Working as GDSBPM at Sonkhari BO, Kathoomar, Alwar 321606. MOB.NO. 9799606501.
59. Subodh Chand S/o Shri Veer Prakash Saini, Age around 31 years, R/o VPO – Harsoli, Tehsil – Kotkasim, Alwar- 301403. Working as GDSABPM atByas Kripal Nagar, BO, Kishangarhbas, Alwar. Mob. No. 9461005890.
60. Yashbala Sharma W/o Shri Umesh Avasthi, Age around 34 years, R/oHouse No. 134, Siddhipura Mohalla, Alwar301001. At present working as

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

GDSABPM Tripoliya SO Alwar-301001. Mob. No. 8290505723.

61. Kishan Lal Regar S/o Shri Aasu Ram, Age around 29 years R/o Reigar Mohalla Nitooti Roop Nagar Ajmer Rajasthan- 305814. At present Working as GDSBPM Tyod BO, Roopnagar SO Madanganj Ajmer. Mobile No. 9928940604.
62. Mahesh Kumar Bairwa S/o Shri Hari Singh Bairwa, age around 27 years R/o Vpo – Mariyada, Sikandra Dausa Rajasthan 303326. At working as GDSBPM at Dumara Bo, Saradhana Ajmer 305206. Mobile No. 9782313544.
63. Mukesh Kumar Yadav S/o Shri Moolchand Yadav, age around 28 years R/o VPO - Kotkhvada, Aeeron Ka Mohalla Chaksoo Jaipur-303908. At working as GDSBPM at Vadaliyan Bo, Shreenagar Ajmer. Mob. No. 785385503.
64. Preetam Gusaiwal S/o Shri Banwari Lal, age around 26 years R/o New Link Road, Agrawal Kirana Store Ke Pass Rajareddi, Kishangarh Ajmer 305801. At present working as GDS BPM at Mangra Bo, Kuchheel So, Ajmer 305811. Mob. No. 9166477880.
65. Ravi Meena S/o Shri Sharwan Kumar Meena, age around 28 years R/o VPO- Parasiya Kishangarh Ajmer Rajasthan. At present working GDSBPM at Kaklana BO, Rajgarh SO, Ajmer. Mob. No. 9571680484.
66. Ajay Singh Chauhan S/O Shri Amar singh Chouhan, Age around 28 years, R/O VPO- Nandwas Tehsil – Masda, Ajmer. At present working as GDS BPM at Moyana Bo, Masuda, Ajmer 305623. Mob. No. 9660848870.
67. Mukesh Kumar Sharma S/o Shri Kailash chand Sharma, Age around 33 years, R/O VPO – Nagola

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

Teh. – Bhinay, Ajmer. Working as BPM at Vadla BO, Bhinay, Ajmer 305628. Mob.No. 9950361131.

68. Sagar Khorwal S/o Shri Radheshyam Khorwal, Age around 35 years, R/o Gopal Ji Mohalla Beawar Ajmer 305901. At present working as GDS BPM at Vijay Nagar Road, Sedriya, Beawar, Ajmer 305901. Mob. No. 8829915876.
69. Ranjeet Singh S/o Shri Harji Singh, Age around 28 years, R/o VPO Ateetmand, Rajiyawas Beawar, Ajmer 305925. at present working as GDS BPM at Ateetmand Bo, Rajiyawas Beawar Ajmer 305925. Mob. No. 9571597113.
70. Rinku Devi Daroga D/o Shri Chhotu Lal, Age around 29 years, R/o Pani Ki Tanki Ke Pass, Baijanwas Masuda, Beawar Ajmer. At present working as GDSBPM at Badli Bo, Bhinay Ajmer 305624. MOB. No. 8875472901.
71. Phool chand meena S/o Shri Banna lal meena, Age around 31 years, R/O VPO – Panwaliya, Sanganer, Jaipur 303904. At present working as GDSBPM at Ramgarh Bo, Masuda Ajmer 305631. MOB. No. 9799589063.
72. Nanu Lal Gurjar S/o Shri Mohan Lal Gurjar, Age around 25 years, R/o Vill. – Begampura, Tehsil – Peeploo, Tonk 304801. At present working as GDS BPM at Jeewana BO, Masuda, Beawar, Ajmer 305901. Mob No. 9571895901.
73. Mukesh Kumar Meena S/o Shri Jagdish Prasad Meena, Age around 32 years, R/O VPO – Kachroda Tehsil – Fulera Jaipur. At present working as GDSMC Nahar Nagar So Beawar Ajmer 305901. Mob. No. 9588260309.
74. Champa Lal S/o Shri Chimna Ram, Age around 36 years, R/o VPO Juna, Lakhwara Chohtan Dis Barmer. At present working as GDS BPM Juna,

Lakhwara Barmer Chohtan. Dis Barmer. Mobile 9928602301.

75. Laxman Ram S/O Shri Jeta Ram, Age around 28 years, R/o VPO Mandirwala Shreeramwala Chohtan Dis Barmer. At present working as GDSMC Nawatala Jaitmal, Now BPM Dedusar Chohtan Dis Barmer. Mobile No. 9610227933.
76. Santosh Meena son of Shri Man Singh Meena age around 31 years R/o Vill. – Barara Post- Sonkh Tehsil – Kathumar, Alwar 321605. working as GDSBPM, Peepla BO, Jagheena so dis. Bharatpur 321001 . Mob. 9680099311.
77. Rajesh Kumar Savarankaar son of Shri Shankar Lal Savarankar age around 27 years R/o Vpo – Dhamaniya , Kachhola Tehsil Mandalgarh Bhilwara 311605.working as GDSBPM Maboharpura Bo, Kachhola Bholwara 311605. Mob. 8094177487.
78. Ramswaroop Chamar son of Shri Ramchandra Chamar age around 31 years R/o Vpo - Kabradiya Tehsil – Mandal Bhilwara 311026. working as GDSBPM Kabradiya Bo, Mandal So Bhilwara 311026. Mob. No. 9461176972.
79. Puran Mal Bhil son of Shr Ishwar Lal Bhil age around 31 years R/o Vill. - Ratna Ji Ka Kheda, Post – Modar, Raylagaon Bhilwara 311024. working as GDSBPM Motipur Bo, Raylagaon Bhilwara 311024. Mob. 8949875904.
80. Harish Sharma son of Shri Rajpal Sharma age around 27 years R/o Street No. 18 Near Rajaramshope, Rampurabasti, Lalgah, Bikaner. Pin- 334004. working as GDSBPM Gadhwala, Head Office Bikaner, Rajasthan. 334004. Mob. 9660288498.
81. Manish Kumar Meena son of Shri Vijendra Singh Meena age around 26 years R/o Atal Sevakendra,

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

Branch Office- Kapoorisar, S.O- Lunkarnsar Bikaner-334603. working as GDSBPM Atal Sevakendra, Branch Office- Kapoorisar, S.O- Lunkarnsar Bikaner. Pin-334603 (Raj) Mob. 9782296871.

82. Omprakash Karwasara son of Shri Riktaram Karwasara age around 28 years R/o Thukariasar, Ward No. 4, Thukariasar. Sri Dungarg.Har Bikaner. Pin-331803 (Raj). working as GDSBPM Branch Office- Adsar, S.O-Momasar. Bikaner. Mob. 742960649.
83. Shree Kishan Sharma son of Shri Ramlal Sharma age around 35 years R/o Opp. Arunodayvidyamandir Street, New Line Gangashare, Bikaner (Raj). working as GDSBPM At Branch Office- Bholasar, Head Office Bikaner, Rajasthan. Pin 334001. Mob. 9269188318.
84. Aarif Khan Pathan son of Shri Nasaru Khan age around 30 years R/o Mukam Post – Napawali , Nikumbh Chittorgarh 312603. working as GDSBPM, Punawali Bo, Nikumbh So, Chittorgarh 312603.Mob. 7742401814.
85. Bharat Kumar Meghwal son of Shri Khemraj Meghwal age around 29 years R/o Vpo- Arnoda Tehsil – Nimbaheda ,Chittorgarh 312620. working as GDSBPM, Sathkhanda Bo , Sambhupura So, Chittorgarh. Mob. 8233453306.
86. Dharam Raj Gayari son of Shri Gopal Lal Gayari age around 31 years R/o Chandan Chowk Suthari Mohalla Nimbahera, Chittorgarh. working as GDSBPM Badoli Ghata Bo Under Nimbahera So, Chittorgarh 312601 Mob. 8949674932.
87. Gireesh Choudhari son of Shri Shanker Lal Choudhari, age around 34 years R/o Vil- Panadiya Post – Manohargarh, Pratapgarh, Chittorgarh 312605. Working as GDSBPM Manohargarh

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

BO, Pratapgarh SO, Chittorgarh 312605. Mob.
 8949625254.

88. Jeetmal Meghwal son of Shri Devaram Meghmal age around 30 years R/o Vpo- Balkuddi Kalan, Chittorgarh 312023. working as GDSBPM, Devpura Bo, Bengu So, Chittorgarh 312023. Mob. 9468736921.
89. Kailash Chandra Kumawat son of Shri Gopal Lal Kumawat age around 26 years R/o Vpo- Bilaur , Tehsil – Bengu , Chittorgarh 312022 . working as GDSBPM, Khedi Bo, Basi So , Chittorgarh 312022. Mob.Num. 978388024.
90. Krishna Pal Singh son of Shri Balram Singh age around 31 years R/o Vpo- Bordiya , Tehsil – Arnod , Pratapgarh, Chittorgarh 312619. working as GDSBPM Sewana Bo , Dalot So , Chittorgarh 312619. Mob.Num. 6376649352.
91. Mukesh Kumar Meena son of Shri Dali Chand Meena age around 35 years R/o Vpo-Tai ,Tehsil – Nimbahera, Chittorgarh 312620. working as GDSBPM Karunda Bo Under Mangrol So , Chittorgarh 312620. Mob.Num. 7568413457.
92. Om Prakash Bhambi son of Shri Madhavlal Bhambi age around 33 years R/o Vpo- Goraji , Nimbaheda , Kapasan, Chittorgarh 312202. working as GDSBPM, Nimbaheda Bo, Kapasan So, Chittorgarh 312202. Mob. 7597079865.
93. Prem Kumar Meghwal son of Shri Surajmal age around 28 years R/o Vpo- Semaliya, Tehsil+Jila – Chittorgarh Raj. 312001. working as GDSBPM, Semaliya Bo, Chittorgarh 312001. Mob. 8290131667.
94. Pushkar Lal Balai son of Shri Ganpat Lal Balai age around 29 years R/o Vpo- Jajlee Tehsil – Arnod ,Chittorgarh-312615. working as GDSBPM, Viravali

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

Bo , Arnod So, Chittorgarh 312615. Mob. 7742401814.

95. Suresh Kumar Khatik son of Shr Mangilal Khatik age around 29 years R/o Vpo- Narela , Singhpur , Chittorgarh 312207. working as GDSBPM, Narela Bo, Singhpur So , Chittorgarh 312207 . Mob. 7742401814.
96. Vinod Jaiswal son of Shri Jamana Lal age around 26 years, Gdsbpm At Nagari Bo, Bassi So, Chittorgarh. Vpo nagri bassi dis, chittorgarh Mob. 9602061256.
97. Niranjana Nai son of Shri Mangi Lal Nai age around 30 years R/o Bheruji Ki Gali Watd No 01 Bidasar Churu 331501. working as GDSBPM Dareeba Bo, Bidasar Churu 331501. Mob. 9602912800.
98. Shantilal Meghwal son of Shri Nathumal Meghwal age around 29 years R/o Vpo – Ganeshpur Tehsil –Aaspur Dungarpur .working as GDSBPM Bhinda Bo, Vikasnagar So Dungarpur 314404. Mob. 9772915337.
99. Prashant Suthar son of Shri Harish Chandra Suthar age around 28 years R/o VPO – Gargwara, Nayabajar Tehsil – Sahwara Dungarpur. working as GDS MD at Padwa So Division Dungarpur. Pin 314024. Mob. Num. 9772915337.
100. Bharat Lal Teli son of Shri Mogji Teli age around 34 years R/o Vpo –Bankora Tehsil – Aaspur Dungarpur 314023. working as GDSBPM, Galiyana Bo, Aaspur Dungarpur 314023. Mob. Num. 9799812270.
101. Ashish Kumar Yadav son of Shri Kaluramji Yadav age around 25 years R/o Mukam Post – Buchiyabada Tehsil- Sahwara Dungarpur. working as GDSBPM, Gada Jhumji Bo, Saroda So , Dungarpur. Mob. 9784901263.

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

102. Nitesh Kumar Sharma s/o shri Goverdhan Lal, age around 31 years, R/o Vpo Bakani , Distt. Jhalawara. working as GDS BPM Garadkheda Bo Jhalawara. Mobile 9587513430.
103. Ravindra Kumar s/o shri Nand Lal Bhil, age around 28 years R/o 78-B Jawahar Colony , Jhalawar. working as GDSBPM Barodiya Asnawar, Jhalawar. Mobile- 7303920895.
104. Sujan Singh Lodha s/o shri Bhairu Lal Lodha, age around 30 years R/o V/P Bairagarh , Aklera , Jhalawara 326033. working as GDS BPM Bairagarh , Aklera , Jhalwara. Mobile 7665071487.
105. Ashok s/o shri Gorkha Ram age around 27 years R/o Tak Krishi Farm Hanuman Nagar, Vpo – Balkha, Jodhpur 342306. working as GDSBPM Khudiyal Bo, Under Tiwari So Jodhpur 342306. Mob. Num. 8104139805.
106. Kailash Choudhary s/o shri Mangilal age around 33 years R/o Bhanwariyon Ki Dhadhi Vpo - Kairu Jodhpur 342024. working as Nirmal Pareek GDSBPM At Poyawas Bo, Sursagar So Jodhpur 342024. Mob. Num 8104638712.
107. Nirmal Pareek s/o shri Ramniwas Pareek, age around 32 years R/o Vill.- Mogas, Post - Jalsu Nanak , Nagore 341514. R/o GDSBPM Atghewara Bo, Under Tiwari So Jodhpur 342306. Mob. 9460162947.
108. Pankaj Pareek s/o shri Shanti Lal Pareek age around 29 years R/o 10/528 Chopasani Housing Board Jodhpur 342008. working as GDS BPM At Kharabera Bo, Purohitan Jodhpur 342008. Mob. 9783205889.
109. Ramavtar Pareek s/o shri Omprakash age around 31 years R/o Vill. – Khokhari Post –Nimbi Jodha

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

Ladnu, Nagore 341316. working as GDS BPM At Guda Vishnoiya Jodhpur. Mob. 8058286706.

110. Devkinandan s/o shri Rambhros Ji age around 28 years R/o Vpo Sulanpur Dimod , Kota. working as GDS BPM Dhanwa , Sulanpur Kota. Mobile-8560867546.
111. Nivita Gautam D/O shri Ravindra Kumar Gautam age around 29 years R/o Vpo Salawad Khurd , Suket Kota . working as GDS BPM, Salawad Khurd , Suket Kota. Mobile Num- 7976372194.
112. Mahendra Singh Rathod s/o shri Tanwar Singh Rathod age around 29 years R/o 3-Ra-47 Gandhi Garh Vigyan Nagar Kota. working as GDS on Deputation Kaithun So, Kota . Mobile 6376597701.
113. Pushpendra Singh Rathore D/O shri Luxman Singh Rathore age around 32 years R/o 3-G-63-Mahaveer Nagar Vistar Yojna , Kota Rajasthan. working as GDS BPM Sia Kota . Mobile-8209382979.
114. Ajay Jawa s/o shri Rameshwar age around 28 years R/o Harijan Basti Kuchera Nagaur 341028. working GDSBPM, Palri Jodha Bo, Nagaur 341028. Mob.9782695254.
115. Bhura Ram s/o shri Jiya Ram Tholiya age around 35 years R/o Vpo – Bharnawan Nagaur Raj. 341316. workingas Gdsbpm, Bharnawan Bo, Nimbo Jodha So, Nagaur 341316. Mob. 9828085110.
116. Birja Ram s/o shri Bansi Lal Regar age around 29 years R/o Vpo- Dugoli Tehsil – Jayal Nagaur Raj . 365601. Working as Gdsbpm, Dugoli Bo, Jael So, Nagaur.Mob. 8104828378.
117. Budha Ram Tak s/o shri Sohan Lal Tak age around 32 years R/o Basani Road Kuchera Nagaur-341024.

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

working as GDSBPM Arwar Bo, Kuchera So, Nagaur-341024 Mob. 9887292817.

118. Damodar Ojha s/o shri Ram Gopal age around 33 years R/o Gurudware Ke Samne Rithodi Kua Nagaur – 341001. working as GDSBPM At Chheelo Bo, Deewalji So, Nagaur 341029. Mob. 9784252699.
119. Dhiraj Kumar Siyota s/o shri Shyam Lal Siyota agea about 28 yrs, R/o New Tanki, New Basti Bhatipura, Kuchera, Nagaur 341024. working as GDSBPM At Janana Bo, Khajwana So, Nagaur 341028. Mob.Num.9460164582.
120. Dinesh s/o shri Ram Narayan age around 26 years R/o Vpo- Rotu, Tehsil – Jayal, Nagaur. working as GDSBPM Untvaliyabo, Nagaur. Mob.Num.8107572819.
121. Ganpat Ram Meghwal s/o shri Rameshwer Lal age around 26 years R/o Vpo- Rohindi Tehsil – Parbatsar, Nagaur Raj. working as Gdsbpm At Mayapur Bo, Parbatsar So, Nagaur Raj. Mob. 9950694960.
122. Govind Gopal Soni s/o shri Omprakash Soni age around 29 years R/o B-24 Vyas Coloni Nawa City Nagaur 341509. GDS BPM, Todas Bo, Nawa City So, Nagaur 341509. Mob. 8740090760.
123. Jeenu Meena s/o shri Asu Ram Meena, age around 26 years R/o Salt Coloni , Nawa City, Nagaur Raj. 341509. working GDSBPM At Govindi Bo, Nawa City So, Nagaur Raj 341509. Mob.9602363919.
124. Mahendra Diwakar s/o shri Vishnu Prasad age around 26 years R/o Vill. – Dhandoli, Post – Bansroli, Nagaur. working asGDSBPM At Sirsu BO, Makrana, Nagaur. Mob.9828091253.

125. Mukesh Kumar s/o shri Shrawan Ram age around 27 years R/o Vil.- Chanchiyawas, Post- Bavrala, , Nagaur. working as GDSBPM At Jalsu BO, Ren SO, Nagaur-341514. Mob. 8696875902.
126. Shankar Lal Meena s/o shri Seetaram age around 32 years R/o Vpo- Panchota, Tehsil – Nawascity, Nagaur Raj. orking as Gdsbpm At Hudeel Bo, Nawacity So, Nagaur 341509. Mob. 9784182825.
127. Tirth Kumari s/o shri Hari Kishan age around 27 years R/o D.21 Shiv Shakti Nagar, Gali No-3, Ward No.-59 Jodhpur. working as GDSBPM Shankwas Bo, Khajwana So, Nagaur 341028 Mob. 9887253779.
128. Ashok Kumar s/o shri Himmta Ram age around 27 years R/o 505 Om Bhawan Village- Boosi Post-Somesar, Dist.-Pali working as GDS BPM At Barsa B.O Under Marwar Jn. H.O Pali Division (Rajasthan) 306001 Mobile- 9116331668.
129. Basant Prajapat s/o shri Amara Ram Prajapat age around 27 years R/o Kumharo Ka Vas Village- Chandawal Post- Sojat City Dist.-Pali (Rajasthan) 306306.working as GDS BPM At Kelawad B.O Under Bagri Nagar S.O Pali Division (Rajasthan)306114. Mobile 99680022510.
130. Bheru Singh s/o shri Nar Singh age around 30 years R/o 157 Pratap Nagar Pali Dist.-Pali.working as Gds Bpm At Biratiya Kalan B.O Under Bar S.O Dist.-Pali. Mobile r- 9116331668.
131. Dana Ram Meen s/o shri Gaj Raj Meena age around 28 years R/o Meeno Ka Vas Village- Boosi Post-Somesar, Dist.-Pali.working as Gds Bpm At Falna Goon B.O Under Falna Lsg S.O Pali Division. Mobiler- 8890796083.
132. Dinesh Kumar Meena s/o shri Chuna Ram Meena age around 30 years R/o Village- Chanod Post-

Chanod, Dist.-Pali. working as GDS BPM At Rabriyawass B.O Under Pali H.O Pali. Mobile-9001772960.

133. Dinesh Kumar s/o shri Ogar Ram age around 29 years R/o Bus Stand Village- Dingai Post- Gundoj Dist.-Pali working as GDS BPM At Bithura B.O Under Chanod S.O Pali Division (Rajasthan) 306622. Mobile 9799707173.
134. Dunga Ram s/o shri Dewa Ram, age around 32 years R/o Village- Kirwa Dist.-Pali. working as GDS BPM, Kirwa B.O Under Gundoj S.O Pali Division (Rajasthan) 306422. Mobile - 9636733381.
135. Mahendra Kumar Parmar s/o shri Lachha Ram, age around 29 years, R/o Village- Latara Post- Mundara Dist.-Pali. working as GDS BPM at Latara B.O Under Mundra S.O Pali Division (Rajasthan) 306705. Mobile - 9660119368.
136. Mukesh Kumar s/o shri Dhanna Ram age around 30 years R/o Village- Chamunderi Ranawatan Post-Nana Dist.-Pali (Rajasthan). working as Gds Bpm At Chamunderi Ranwatan B.O Under Nana S.O Pali. Mobile – 8058593359.
137. Mukesh Kumar s/o shri Keeka Ram age around 28 years R/o Village- Sanwalta Post- Nadol, Dist.-Pali (Rajasthan) 306603. working as Gds Bpm At Dayalana Kalla B.O Under Khinwara S.O, District Pali Division (Rajasthan) 306502. Mobile 9660745860.
138. Narpat Meena son of Shri Chena Ram age around 28 years R/o Meeno Ka Vas Village- Gadana Post-Ranawas, Dist.-Pali (Rajasthan) 306023. working as Gds Bpm At Khimada B.O Under Sanderao S.O Pali Division (Rajasthan) 306708. Mobile- 9772151152.
139. Nem Singh s/o shri Bhanwar Singh age around 28 years R/o Village- Rodiyana Dist.-Ajmer

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

(Rajasthan).working as GDS BPM, Khodiya B.O
 Distric Pali. Mobile 9929061087.

140. Nemaram s/o shri Sohan Lal age around 29 years
 R/o 209 Od Vadiya Road Somesar Post- Somesar
 Dist.-Pali (Rajasthan)306503 . working as Gds Bpm
 Boosi B.O Pali (Rajasthan)306503. Mobile -
 8290572199.
141. Prakash Kumar s/o shri Jaga Ram age around 29
 years R/o Village- Nayagaov, Dist.-Pali (Rajasthan).
 working as GDS BPM, Kot Solankiyan B.O Pali
 (Rajasthan)306022. Mobile -9549339971.
142. Sanjay Kumar s/o shri Devi Das age around 29
 years R/o Village- Musaliya Post- Sojat Road,
 Dist.-Pali (Rajasthan) 306103. working as Gds Bpm
 At Musaliya B.O Under Sojat Road S.O Pali Division
 (Rajasthan) 306103. Mobile -
 8058439431.
143. Vaja Ram s/o shri Kupa Ram age around 32 years
 R/o Village- Vingarala Post- Nadol, Dist.-Pali
 (Rajasthan) 306603.working as GDS BPM At
 Mandal B.O Pali Division (Rajasthan) 306115.
 Mobile 9680733401.
144. Vinod Singh s/o shri Chandan Singh age around 27
 years R/o Village- Chadwas Post- Sojat City ,Dist.-
 Pali (Rajasthan) 306104. working as GDS BPM At
 Pilowani B.O Pali Division (Rajasthan) 306502.
 Mobile- 9783231176.
145. Virendra Meena s/o shri Tara Ram Meena age
 around 30 years R/o Meeno Ki Dhani Village- Khod
 Dist.-Pali (Rajasthan). Working as GDS BPM At
 Sanderao S.O, Pali (Rajasthan) 306708. Mobile -
 9119316497.
146. Bhawanisinghs/o shri Dal Singh age around 31
 years R/o Village-Sedawara, Post-Shahpura,Teh-

Laxmangadh, Sikar. working as GDS, Bo-Aund, Teh Mandraildist-Karauli. Mobile No.9929378624.

147. Bihari Singh s/o shri Chhog Singh Shekhawat age around 32 years R/o Vpo Tihai , Tihawali Ramgarh Shekhawati , Sikar. working as GDS- Tihai , Tihawali Ramgarh Shekhawati, Sikar. Mob. 9983274141.
148. Guman Lal Meena s/o shri Sardar Mal Meena age around 32 years R/o Butiya Ki Dhandi, Vpo-Mavanda Khurd, Neem Ka Thana Sikar 332711. working as GDSBPM At Natha Ki Nangal Bo Under Mavanda So, Sikar 332711. Mob. 7976444749.
149. Kailash Chand Ghoshala s/o shri Rameshwar Prasad age around 27 years R/o Vpo- Jassi Ka Bas, via Sirohi, Neema Ka Thana Sikar 332714. working as GDSBPM At Theekariya Bo Under Guhala So, Sikar 332706. Mob. 9785461755.
150. Phool Chand s/o Shri Shiv Bhagwan age around 34 years R/oVpo- Seva, Vaya Fagalva, Sikar 332041. working as GDSBPM At Seva Bo Under Phagaria So Sikar. Mob. 9799940031.
151. Prahlad Kumawat s/o shri Nand Lal Kumawat age around 32 years R/o Vpo- Mundwara Sikar 332023. Working as, GDSBPM At Kasli Bo Under Dhod So, Sikar 332023. Mob. 9587683799.
152. Rajendra Prasad s/o shri Mohan Lal age around 30 years R/o Vpo-Govindpura Tehsil – Khandera, Sikar. working as GDSBPM At Govindpura Bo. Palsana So, Sikar. Mob. 7732987333.
153. Rajendra Kumar Verma s/o shri Shri Banshi Lal Verma R/o Vpo-Govindpura, Tehsil-Khandela, Sikar 332402. working as gdsbpm At Govindpura Bo Under Palsana So, Sikar. Mob. 9783061190.

154. Rakesh Kumar Chiraniya s/o shri Jagdish Prasad R/o Vpo- Gadoda, Tehsil- Patoda, Sikar 332312. working as GDSBPM At Ghanabo, Bo Under Patoda So, Sikar 332312. Mob. 9649440049.
155. Sandeep Danodiya s/o shri Kalu Ram Danodiya age around 31 years R/o Vpo- Singodara, Tehsil- Lachhmangarh, Sikar 332318. working as GDSBPM At Dhanani Bo So, Sikar 332318. Mob. 9929489220.
156. Vinod Kumar Meena s/o shri Sewa Ram Meena age around 38 years R/o Vpo- Ralawat. Tehsil – Kodhor, Sikar 332406. working as GDSCMC At Doodhva Bo Under Kochhar So Sikar 332406. Mob. 9785694956.
157. Bharat Kumar Prajapat s/o shri Saka Ram age around 28 years R/o Vpo Rajikawas, Tehsil Jaswantpura, Dist- Jalore 307515. working as GDS BPM, Sudha Parwat Bo, Tehsil Jaswantpura Dist- Jalore 307515. Mob. 7742053242.
158. Dheeraj Goswami s/o shri Triloki Narayan Goswami age around 33 years R/o H No 358/A, Behind Dr Lahri, Gandhinagar, Aburoad 307026. working as Vpo Sorda, Mandar, Tehsil Reodar Dist- Sirohi (Raj) 307513. Mob. 8107029020.
159. Durga Singh Deora s/o shri Heer Singh Deora age around 33 years R/o Vpo Deldar Bharja Sirohi. working as GDS at Jaydara Bharja Sirohi. Mob. 8094735775.
160. Gaje Singh s/o shri Sukhadev Singh age around 29 years R/o Lakharo Ka Was, Vpo- Ahore Dist- Jalore, 307029. working as GDS BPM- Bhawatra, Dist- Jalore 343041. Mob. 8955496681.
161. Jitendra Kumar s/o shri Babu Lal age around 27 years R/o Vpo Dhanol, Tehsil Raniwara, Dist Jalore 343040. working GDS BPM Barloot, Tehsil Sirohi

Dist- Sirohi, 307801(Currently Working As Mts At Jawal So, Dist Sirohi 307801)Mob. 9587160792.

162. Jumla Ram s/o shri Kala Ji age around 32 years R/o Vil- Ronara, Post- Nichalagadh, Tehsil- Aburoad, Sirohi . working as GDSBPM At Pithapura Bo Under Mandar So Sirohi 307513. Mob. 7665694891.
163. Kan Singh s/o shri Suraj Singh age around 33 years R/o Vpo Akoli District Jalore 343025.working as GDSBPM Vpo Samitipura, Tehsil Jalore 343001. Mob. 7733810747.
164. Kana Ram s/o shriHaka Ram age around 29 years R/o Vpo Narnawas Dist-Jalore.working as ABPM Vpo Tehsil Ahore Dist-Jalore- 343001. Mob.8890936114.
165. Kishor Kumar Meena s/o shri Kapoora Ram Meena age around 34 years R/o Vil.- Sedriya Balotan, Post-Paota, Taluka – Ahore, Jalore, Sirohi. working as GDSBPM At kamba Bo Under Ahore So, Sirohi 307029. Mob. 9828637762.
166. Lalit Kumar Meena s/o shriBhoora Ram Meena age around 35 years R/o Vpo Posalia, Tehsil Sheoganj, Dist Sirohi 307028. working as GDS VPO Jawal, Dist- Sirohi, 307801. Mob. 9785395823.
167. Leela Ram s/o shri Para Ram age around 26 years R/o Vpo Mokhatra Sewara District Jalore. working as GDSSewari joojami SO Jalore. Mob.6375811233.
168. Magan Lal s/o shri Lachha Ram age around 31 years R/o Nawawas Bhula Pindwara, district Sirohi. working as gds mc, Bhula rohida, distrct sirohi. Mob.7073847069.
169. Masra Ram Patel s/o shri Sona Ram Patel age around 25 years R/o Vpo Dhanol Tehsil Raniwara District Jalore 343040.working as Gds Bpm Vpo

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

Golasan Tehsil Sanchore District Jalore 343041.
 Mob. 9610390340.

170. Parveen Kumar Koli s/o shri Babu Ram Koli age around 30 years R/o Vpo Lunol Tehsil Reodar Dist Sirohi 307514.working as GDS BPM Vpo Siyawa Tehsil Abu Road District Sirohi 307026. Mob. 9672287243.
171. Ramesh s/o shriKeshaji age around 33 years R/o Vpo Chanar, District Sirohi.working as GDS MPN-Vpo Basan Tehsil Reoder District Sirohi 307514. Mob. 9549103278.
172. Raju Ram s/o shri Shaheba Ram age around 29 years R/o Vpo- Mandwada Dev, Rohinda Pindwara, Sirohi. working as GDSBPM At Kyariya Bo Under Aburoad So, Sirohi 307026. Mob. 9694639197.
173. Roma Ram Meena s/o shrimm Peera Ram Meena age around 35 years R/o Panchota Ahore Jalore.working as GDSPanchota Ahore Jalore. Mob.9636940057.
174. Sanvala Ram s/o shri Balavanta Ram age around 33 years R/o Vpo- Datwas, Sirohi.working as GDSABPM, Odwara Bo Under Mandwala So, Sirohi. Mob. 9649955768.
175. Suresh Kumar s/o shriPratapa Ram age around 26 years R/o Vpobadgaon Tehsil Raniwara District Jalore.working ABPM Vpo Gang Tehsil Raniwara District Jalore 343040 (Currently Working At Aadhar Center Raniwara Dist Jalore 343040) Mob. 8094971030.
176. Vijay Kumar s/o shri Amar Lal age around 32 years R/o Shiv Shakti Nagar Tehsil Sanchore District Jalore.working asGDS BPM VPO Bhadrana Tehsil Sanchoredistrict Jalore 343041. Mob. 9694075886.

177. Ajay Singh Gurjar s/o shri Kajodmal Gurjar age around 27 years R/o Vpo- Khidgi, Tehsil – Niwai , Tonk 304025. working as GDSBPM Atkhidgi , Tonk Ho.Mob. 9413109666.
178. Hanuman Dhakad s/o shri Parmannad Dhakad age around 28 years R/o Vpo- Arnetha, Bundi 323301. working as GDSBPM at Hingoniya, Bundi 323301. Mob. 9166241570.
179. Kedar Narayan Gurjar s/o shri Udalal Gurjar age around 30 years R/o Vpo- Banchi , Tehsil – Dewli. Jila – Tonk 304804. working as Gdsbpm At Mandawar .Devli, Tonk 304804. Mob. 9166804250.
180. Krishna Kumar Sain s/o shri Brajraj Sain age around 27 years R/o Vpo – Alohi. Tehsil – Hindoli , Jila – Bundi 323024. working as GDSBPM At Anthada Bo, Taledaso, Bundi 323021. Mob. 9783168877.
181. Mahesh Kumar Jain s/o shri Rajendra Kumar Jain age around 28 years R/o Vpo-Badagon, Tehsil – Niwai, Jila – Tonk 304025. working as GDSBPM At Nayagaon Bo, Jilaiso , Tonk 304025. Mob. 7565555456.
182. Manraj Meena s/o shri Balchnad Meena age around 26 years R/o Vill. – Jagsara,Post – Datwas , Tehsil – Niwai, Jila – Tonk 304025. working as gdsbpm At Mhapura Bo , Jilai So , Tonk 304025 Mob. 8239399195.
183. Jagdish Chandra Megwal s/o shri Laxman Lal Megwal age around 30 years R/o Bedla, Link Road , Siddhi Vinayak Mandir Ke Pas Sapetiya,Udaipur .working as Gds Bpm Khakhad Bo So-Jhadol Udaipur. Mobile. – 9887897505.
184. Kailash Regar s/o shri Doulat Ram Regar age around 33 years R/o Vpo - Madariya, Tehsil - Deogarh, Dist.- Rajsamand(Raj.). Working As Gds

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

At – Gds Bpm Pardi Bo So- Deogarh Rajsamand
 Mobile No. – 9587379626.

185. Shankar Lal Gayari s/o shri Gamira Gayari age around 30 years R/o Vpo - Kantoda, Tehsil - Sarada, Dist- Udaipur .Working As Gds At – Gds Bpm Kantoda Bo So – Jhadol Udaipur. Mobile No. – 9772734860.
186. Ganpat Lal Regar s/o shri Doulat Ram Regar age around 29 years R/o Vpo - Madariya, Tehsil - Deogarh, Dist.- Rajsamand (Raj.). Working As Gds At – Gds Bpm Madariya So – Deogarh Rajsamand. Mobile No. – 7665436756.
187. Jitendra Kumar Suthar s/o shrin Gulab Suthar age around 29 years R/o Vpo - Intali , Tehsil - Semari, Dist- Udaipur 313026. Working As Gds At – Gds Bpm Intali Pal So – Intali Kheda Udaipur. Mobile No. – 9950561578.
188. Subhash Kumar Megwal s/o shri Nathu Lal Megwal age around 27 years R/o Vpo - Kharka , Tehsil - Salumber , Dist- Udaipur 313027. Working As Gds At – Gds Bpm Kharka Bo So – Salumber Udaipur Mobile No. – 9571882700.
189. Radheshyam Kumawat s/o shri Gopi Lal Kumawat age around 27 years R/o Village- Dhoinda, Post- Tyre Factory, Tehsil-Rajsamand Dist-Rajsamand. Working As Gds At – Abpm Tasol Bo So – Kelwa Rajsamand. Mobile No. – 9887169279.
190. Manohar Lal Mali s/o shri Narayan Lal Mali age around 32 years R/o Near Shiv Temple, Maliwada, Rajnagar, Dist- Rajsamad 313324. Working As Gds At – Gds Bpm Bhana Bo Ho – Kankroli Rajsamand Mobile No. – 8588891707.
191. Balwant Singh Chouhan s/o shr Fateh Singh Chouhan age around 33 years R/o Vpo- Diver, Tehsil -Bhim , Dist- Rajsamand 313331. Working As

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

Gds At – GDS BPM Idana Bo So – Kelwa
 Rajsamand. Mobile No. – 8107511558.

192. Paras Megwal s/o shri Nathu Lal Megwal age around
 29 years R/o Vpo - Kharka , Tehsil - Salumber ,
 Dist- Udaipur 313027.working as GDS AT – GDS
 Bpm Gamdapal Bo So – Salumber Udaipur. Mobile
 No. – 9636972667.

193. Rohit Mehta s/o shri Banshi Lal Mehta age around
 29 years R/o VPO - Dhanyala, Dist- Rajsamand
 313301. Working As Gds At – Gds Bpm Bhawa Bo
 Ho – Kankroli (Presently Work In Ippb As Territory
 Officer On Deputation). Mobile No. –9001091987.

194. Hemant Kumar Megwal s/o shri Mangi Lal Megwal
 age around 31 years R/o 42 Liyo Ka Guda Post-
 Badi Udaipur .working as Gds At – Gds Bpm Birothi
 So – Oгна Udaipur . Mobile No. – 8107114480.

....Applicants

Shri Mukesh Agarwal, counsel for applicants (through
 Video Conferencing).

VERSUS

1. Union of India through the Secretary,
 Department of Posts, Government of India,
 Ministry of Communications and Information
 Technology, Department of Posts, Dak Bhawan,
 Sansad Marg, New Delhi-110001.
2. Director General (Posts), Dak Bhawan, Sansad
 Marg, New Delhi-110001.
3. Chief Post Master General, Rajasthan Circle,
 Postal Department, Jaipur (Rajasthan)-302007.

**OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020**

4. Director (Postal Services) HQ, Postal Department, Jaipur (Rajasthan)-302007.
5. Assistant Director (P&R), O/o Chief Post Master General, Rajasthan Circle, Postal Department, Jaipur (Rajasthan)-302007.

....Respondents

Shri Anand Sharma, counsel for respondents (through Video Conferencing).

OA No. 291/274/2020

1. Kamlesh Raigar S/o Shri Kesra Raigar, aged about 39 years, r/o Village Umri, Teh. Gangapur City, District Sawai Madhopur, presently working as Postman (Group C) at Lalsot S.O. to Dausa H.O. Division Jaipur (MFL). 8302604018.
2. Banwari Lal Sharma S/o Shri Satyanarain Sharma, aged about 31 years, r/o Village and Post Thunidhirajpura, Teh. Lalsot, District Dausa. Presently working as Postman (Group C) P.O. Lalsot. 7412049378.
3. Mahish Kumar Gautam S/o Shri Ramesh Chand Gauttam, aged about 34 years, r/o VPO Mandawari, Teh. Lalsot, District Dausa. Presently working as MTS (Group D) Lalsot SO to Dausa HO. 9413157287.
4. Gyarsi Lal Meena S/o Shri Bhagirath Mal, aged about 53 years, r/o Ward No. 5, Street No. 4, Purani Aabadi, Shakti Nagar, Shree Ganganagar. Presently working as MTS (Group D) ST Division, Shree Ganganagar, RMS. 8094600442.

....Applicants

**OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020**

Smt. A.B. Jatti, counsel for applicants (through Video Conferencing).

VERSUS

1. Union of India through the Secretary, Department of Posts, Government of India, Ministry of Communications and Information Technology Department of Posts, Dak Bhawan, Sansad Marg, New Delhi – 110001.
2. Director General (Posts), Dak Bhawan, Sansad Marg, New Delhi – 110001.
3. The Additional Director General (DE), Department of Posts (DE Section), Dak Bhawan, Sansad Marg, New Delhi – 110001.
4. Chief Post Master General, Rajasthan Circle, Postal Department, Jaipur (Rajasthan) – 302007.
5. Director (Postal Services) HQ, Postal Department, Jaipur (Rajasthan) – 302007.
6. Assistant Director (P&R), O/o Chief Post Master General, Rajasthan Circle, Postal Department, Jaipur (Rajasthan) – 302007.

....Respondents

Shri Anand Sharma, counsel for respondents (through Video Conferencing).

OA No. 291/275/2020

1. Pawan Kumar Malav S/o Shri Shambhu Dayal Malav, aged about 37 years, r/o H. No. 301, Saraswati Colony, Kherli Phatak, Kota. Presently working as MTS (Group D) at JP Division, Kota RMS. 9636082282.

2. Dheeraj Mehra S/o Shri Ramgopal Mehra, aged about 38 years r/o Near RSS Ground, Shriram Nagar, Kota. Presently working as Mail Guard (Group D) at JP Division, Kota RMS. 9680989718.
3. Sunil S/o Shri Lakharam, aged about 24 years, r/o Harisingh Nagar Gilakor, V&P Peelwa Balesar, Jodhpur. Presently working as Mail Guard (Group D) 'J' Division, SRO Udaipur. 9602044459.
4. Manoj Kumar Badsara S/o Shri Vishwanath Badsara, aged about 30 years, r/o Shri Shanti Saras Parlour, Ward No. 1, Rajgarh Road, Pilani. Presently working as Mailguard (Group D) 'J' Division, SRO Udaipur. 9785244298.
5. Pankaj Kumar Motsara S/o Shri Surendra Kumar Motsara, aged about 30 years, r/o Village Hanumanpura, Post Bakara, Tehsil Jhunjhunu, Dist. Jhunjhunu. Presently working as Mailguard (Group D) 'J' Division, SRO Udaipur. 9462256173.

....Applicants

Smt. A.B. Jatti, counsel for applicants (through Video Conferencing).

VERSUS

1. Union of India through the Secretary, Department of Posts, Government of India, Ministry of Communications and Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi – 110001.
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OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

3. The Additional Director General (DE), Department of Posts, (DE Section), Dak Bhawan, Sansad Marg, New Delhi – 110001.
4. Chief Post Master General, Rajasthan Circle, Postal Department, Jaipur (Rajasthan) – 302007.
5. Director (Postal Services) HQ, Postal Department, Jaipur (Rajasthan) – 302007.
6. Assistant Director (P&R), O/o Chief Post Master General, Rajasthan Circle, Postal Department, Jaipur (Rajasthan) – 302007.

....Respondents

Shri Anand Sharma, counsel for respondents (through Video Conferencing).

ORDER

Per: Hina P. Shah, Judicial Member

With the consent of learned counsels for the parties OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020, OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020, OA No. 291/274/2020 and OA No. 291/275/2020 are taken up together for disposal as common question of law and facts is involved in all these cases.

2. For the sake of convenience, the brief facts of OA No. 291/195/2020 (Anil Kumar Sharma & Ors. vs. Union of India & Anr.) are taken up. The OA No.

291/195/2020 has been filed by the applicants under Section 19 of the Administrative Tribunals Act, 1985 for the following reliefs:-

"8.1 That by a suitable writ/order or the directions the impugned Memo No. Rectt/2-9/2019/Con/KW-2 dated 3/4/2020 be quashed and set aside being arbitrary, illegal, unjust and contrary to the provisions of Article 14 and 16 of the Constitution of India.

8.2 That further by a suitable writ/order or the directions, the respondents be directed to declare the result of the Departmental Examination for recruitment to the cadre of Postal Assistant / Sorting Assistant from eligible Postman (Group C) / Mail Guard /Dispatch Rider and MTS (Group D) cadre held on 15/9/2019 as has been declared by the other Circles.

8.3 That by a suitable writ/order or the directions, the respondents be directed to allow the promotion of PA/SA to the candidates who will be found successful with immediate effect and all the consequential benefits be allowed to them in pursuance to the representation dated 30/4/2020 submitted by the applicants.

8.4 Any other relief which the Hon'ble bench deems fit."

3. The brief facts of the case, as stated by the applicants, are that as per the Notifications dated 30.07.2019 (Annexure A/2) and 05.08.2019 (Annexure A/3) issued by Ministry of Communications, Department of Posts for Limited Departmental

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

Competitive Examination (LDCE) from Postman (Group C) / Mail Guard, Dispatch Rider and MTS (Group D) for recruitment to the cadre of Postal Assistants/Sorting Assistants in Postal Divisions/Units, RMS and MMS for the vacancy year 2019 and in pursuance of the said Notifications, examination took place for all 23 circles. There was one more Notification dated 10.05.2019 (Annexure A/4) by which the syllabus and pattern of examinations for appointment to various posts were revised. It was further stated that the examination was divided into three papers. Paper-I was competitive in nature, while Paper-II and Paper- III were qualifying. Paper-I and Paper-II were conducted in continuity on the same day and both these papers took place on 15.09.2019. It is further stated that after Notification dated 10.05.2019, other Notifications dated 20.06.2019 (Annexure A/5), 30.07.2019 and 05.08.2019 were issued for some changes. It is stated that identical question paper was given to the said examination and only one answer key was published on 10.01.2020 and results were declared on 24.01.2020. The qualified candidates were called for Data Entry Skill Test (DEST) on 09.02.2020. After completion of

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

examination process, 16 circles announced the result and promotions were given to the successful candidates. As all the applicants were fulfilling all the conditions in pursuance to the Notification, they appeared in the examination. As per Annexure A/7, all the applicants were declared as qualified as per the result dated 24.01.2020. Thereafter, the applicants were also found successful in the DEST. After completion of all formalities, the applicants were waiting for the final outcome. But it is surprising that only in Rajasthan Circle, the respondents cancelled the examination held in pursuance to the Notification dated 05.08.2019 and passed the impugned order dated 03.04.2020 (Annexure A/1) without assigning any reason. Such act of the respondents is against the principles of natural justice and in violation of Articles 14 and 16 of the Constitution of India. The applicants have filed their representations, but still the same have not been decided and, therefore, being aggrieved by the arbitrary action of the respondents, the applicants have filed the present Original Application for declaration of their result and other reliefs.

4. The respondents by their reply have neither disputed dates of Notification(s) nor about eligible candidates participating in the examination and nor about qualifying candidates being permitted to appear in Paper-III. It is their case that it came into light of the Competent Authority that the papers of the examination held on 15.09.2019 were leaked through unidentified sources. Being a modal employer, the respondents are bound by the Constitutional mandate of Equality as entrusted under Articles 14 and 16 of the Constitution of India and state that in the recruitment process, fair and equal opportunity be granted to every eligible candidate for the purpose of selection on the published post. Therefore, the competent authority seriously took into account the shortcomings of the instant recruitment process more particularly about the leakage of examination papers. Therefore, vigilance investigation was carried out and it was established that large scale malpractices and unfair means were undertaken in Rajasthan Circle and it was noted that it was very difficult to identify the candidates privy to the same. Therefore, the competent authority took a decision to cancel the whole selection process in Rajasthan Circle.

Accordingly, the whole examination process was cancelled vide impugned order dated 3.04.2020. Therefore, it is not fair on the part of the applicants to complain about individual misconduct as the same is not the foundation of impugned order. It is the contention of the respondents that the applicants have challenged the impugned order primarily on the ground that after having declared the result for Paper-I and Paper-II on 24.01.2020 and Paper-III on 09.02.2020 and after lapse of 06 months, without indicating any specific reason, cancellation of the examination on "administrative grounds" is highly improper. As it was impossible to identify the candidates, who used unfair means or were privy to the question paper, therefore, in compelling circumstances as the examination process was severely compromised and thus vitiated, the competent authority was left with no option but to cancel the said examination. Then as per directions of the Postal Directorate vide its letter dated 30.04.2020 (Annexure R/1) to complete the investigation and report the same to CBI, respondents have forwarded the matter to CBI vide letter dated 07.04.2020 (Annexure R/2) to lodge an FIR and investigate the

matter. It is further stated that the primary investigations revealed that serious irregularities/malpractices at large scale have been established including leakage of question paper was found. Since the examination process was compromised and vitiated, entire examination was cancelled. The respondents further stated that as per Rule 8(1)(h) of RTI Act 2005, "Information which would impede the process of investigation or apprehension or prosecution of offenders is exempted from disclosure," thus the information could not be supplied to the applicants. Also no reply was forwarded by the respondents to applicant's representation as the entire examination stood cancelled on administrative grounds and the Postal Directorate decided to hold the examination on 06.09.2020. Therefore, the action of the respondents about cancelling the entire recruitment process is just, proper and valid. Therefore, the present Original Application is without any substance and the same is not maintainable.

5. The applicants have filed a rejoinder denying the submissions of the respondents and further stated

that if the information with regard to the leakage of papers was received prior to the DEST Test, then why the result of rest of the Circles were issued as Paper-I was identical in all the Circles and in the era of whatsapp and other media sources, one cannot neglect the possibility of circulation of leaked papers across whole of the country within few minutes, therefore, cancellation of examination only in Rajasthan Circle is an arbitrary act and against principles of Equality. The applicants further state if the contention of the respondents is that due to leakage of question papers, the examination has been cancelled in Rajasthan Circle, then it is great discrimination on the part of respondents as the same leaked papers has been published in rest of the circles of India. Therefore, as Paper-I was identical in all circles and if the same has been leaked, then the same should have been cancelled all over India. It is further stated that only after issuance of impugned order dated 03.04.2020, the investigation was in process as per information provided under RTI. Thus, it is clear that when the investigation was incomplete and pending, the action of the respondents in cancelling the examination was without any base and

without any reason. It is also stated that no case has been lodged before CBI till the date matter was finally heard. It was further stated that the persons who are behind the malpractice are well within the knowledge of the respondents but only with an ulterior motive to protect those persons, the step of cancellation of the examination in whole of Rajasthan Circle is arbitrary, illegal, unjustified and contrary to law. Therefore, the action of the respondents deserves to be quashed and set aside.

6. The respondents filed reply to the rejoinder reiterating the facts mentioned earlier and further stated that Paper-I was identical to all the circles but Paper-II was separate for all individual circles and Paper-II was also a qualifying paper for selection. The investigation/inquiry is still pending with the CBI, but when the matter was investigated by the Vigilance Officer of CPMG, it was concluded in the investigation report that question papers of the said examination were leaked before holding of the said examination and it was pointed out in investigation that at large scale, serious irregularities /malpractices and use of unfair means in Rajasthan Circle was detected. Thus,

the decision of the competent authority to cancel the entire selection process is just and proper.

7. The applicants have filed Misc. Application No. 291/328/2020 for early hearing of the O.A. on the ground that the action of the respondents in cancelling the examination without any reason vide impugned order dated 03.04.2020 is arbitrary and unjust and if the matter is not heard early, the very purpose of filing the O.A. will be infructuous.

8. We have heard the learned counsels for the parties at length through Video Conferencing and examined the pleadings minutely and also perused the material available on record as well as the judgments produced by the parties.

9. The applicants have reiterated their stand taken earlier. They have relied on the following judgements:

- “(a) East Coast Railway & Another vs. Mahadev Appa Rao & Others, reported in (2010) 7 SCC 678.
- (b) Union of India & Others vs. Rajesh P.U., Puthuvalnikathu & Another, reported in (2003) SCC (L&S) 1048.

- (c) Monu Tomar vs. Union of India & Ors. (Civil Appeal No. 10513 of 2016) decided by the Hon'ble Supreme Court of India vide order dated 13th July, 2017."

In the case of East Coast Railway & Another vs. Mahadev Appa Rao & Others (supra), the Hon'ble Apex Court has held that though a candidate who has passed an examination or whose name appears in select list does not have an indefeasible right to be appointed, yet appointment cannot be denied arbitrarily, nor can selection test be cancelled without giving proper justification.

In the case of Union of India & Others vs. Rajesh P.U., Puthuvalnikathu & Another (supra), the Hon'ble Apex Court has held that in cases where it is possible to weed out the beneficiaries of illegalities, the selection process to that extent only be set aside leaving out the persons who had no concern with such malpractices.

In the case of Monu Tomar vs. Union of India & Ors. (supra), the Hon'ble Apex Court has held that the persons who are not suspected of having committed any malpractices and who have undergone prescribed

courses may be reinstated with all consequential benefits.

Thus, the applicants stated that in the light of the aforesaid judgments, the present Original Application deserves to be allowed.

10. The respondents have reiterated their stand taken earlier and added that the applicants have no case in the light of decision of the Hon'ble Apex Court in the case of Union of India and Others vs. Tarun K. Singh and Others, reported in (2003) 11 SCC 768. The respondents stated that the Hon'ble Apex Court in the said judgement has held that the process of selection, which stands vitiated by adoption of large scale malpractice to a public office, cannot be permitted to be sustained by a Court of Law. That apart, an individual applicant for any particular post does not get a right to be enforced by a Mandamus unless and until he is selected in the process of selection and gets the letter of appointment.

11. It is seen that as per the Notification dated 30.07.2019 and 05.08.2019 issued by the Ministry of

Communication, Department of Posts for LDCE from Postman (Group 'C') / Mail Guard, Dispatch Rider and MTS (Group 'D') for recruitment to the cadre of Postal Assistants/Sorting Assistants in Postal Divisions/Units, RMS and MMS for the vacancy year 2019, examination took place for all 23 circles. The said examination was divided into three papers. Paper-I was competitive in nature, while Paper-II and Paper-III were qualifying. Paper-I and Paper-II were conducted in continuity on the same day and both these papers took place on 15.09.2019. As all the applicants were fulfilling all the conditions in pursuance to the notification, they appeared in the examination. All the applicants were declared as qualified as per the result dated 24.01.2020. Thereafter, the applicants were also found successful in the DEST, which took place on 09.02.2020. Accordingly, the results were declared and promotions were granted to successful candidates except in Rajasthan Circle. On the other hand, the respondents instead served the applicants with impugned order dated 03.04.2020 (Annexure A/1).

12. The impugned order dated 03.04.2020 (Annexure A/1) reads as under:

"Memo No.: Rectt/2-9/2019/Con/KW-2

Dated at Jaipur, the 03/04/2020

Memorandum

The Competent Authority has hereby ordered cancellation of Departmental Examination for recruitment to the cadre of Postal Assistant / Sorting Assistant from eligible Postman/Mail Guard / Dispatch Rider and MTS Cadre held on 15.09.2019 conducted in accordance with Notification Memo No. Rectt/2-9/2019 dated 05.08.2019 on administrative grounds.

-Sd-

Assistant Director (P&R)
 Office of the Chief Postmaster General
 Rajasthan Circle, Jaipur – 302007

A copy of this Memo is issued for information to:

1. The Assistant Director (DE), Department of Post, Dak Bhawan, Sansad Marg, New Delhi – 110001.
2. The Postmaster General, Rajasthan Western Region, Jodhpur.
3. The Postmaster General, Rajasthan Southern Region, Ajmer.
4. All the SSPOs/SPOs/SSRMs/SRMs in Rajasthan Circle.
5. The Officer Incharge P&T Adm. Cell, APS Centre Kamptee, C/o 56 APO."

From the above, it is clear that the reason mentioned by the respondents for cancellation of the examination was 'administrative grounds'. However,

in their reply, they state that the vigilance investigation clearly establishes that malpractice took place in Rajasthan Circle during examination process, which was severely and exhaustively compromised. There were also large scale malpractices by adopting /using unfair means and no exercise could possibly ascertain with certainty the identification of the candidates who did not use any unfair means or were not privy to the question paper. Thus, in such circumstances, the competent authority in its wisdom was left with no option but to cancel the examination. They also stated that the matter was referred to the CBI by letter dated 07.04.2020 to lodge an FIR in the case and investigate the matter.

13. During perusal of the pleadings, it was noticed that the respondents have not enclosed a copy of the preliminary report of the Inquiry Committee although on the basis of such report, it was stated that a decision was taken. The Tribunal after hearing the matter directed the respondents to produce the original record pertaining to the decision being taken for cancellation of the examination.

14. Therefore, in order to go into details of the matter, original records were called for and on perusal of the said record, the findings of the Inquiry Report read as under:

"a) The events happened during the course of conducting the said examination Paper-I dispatched by the Postal Directorate and received at Ajmer R.O. and opened there and thereafter it was re-closed in another cover and same was sent to C.O. through special messenger and delivered to AD (Rectt) on 02.09.2019 and it did not take on file record for further action and the confidential envelope was sent through special messenger without forwarding letter, it shows that Shri Ram Bharosa the then CPMG wanted to keep the matter secret regarding opening of paper at R.O.Ajmer. On the other side, Shri. N.R. Meena the then DPS (HQ) was also aware the matter but he did not take it seriously and not bring the matter on record that the envelope was kept with unauthorised officer i.e. AD(R) till 05.09.2019. The said envelope was again opened in the chamber of the CPMG Jaipur by the then In-charge of CPMG Shri Ram Bharose on

05.09.2019 and put remarks on covering letter and no any record/note about opening of cover containing exam paper at both points was recorded / noted in file and no information was sent to Postal Directorate about opening of Exam question papers twice before date of printing and moreover, the AD(Rectt) put a note about this fact on 10.02.2020 after completion of all steps of said exam. The scenario clears that it was intellectually planned by the responsible officers.

b) During the inquiry, it has come to light that some candidates stayed at Hotel near Sindhi Camp Bus Stand Jaipur (19 persons stayed in four rooms of hotel out of them 15 were candidates) on 14.09.2019 and hand written questions with answers of Paper-I and Paper-II were provided to them. Postmen also cleared in his statement that MTS took Rs. 3,00,000/- for providing of photocopies of the papers and MTS said to him that he would give the amount to DPS Naru Ram Meena.

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

15. Thus, upon close scrutiny of the records, it is clear that since the question papers were received/prepared at senior level, malafide involvement of officers at senior level i.e. the- then CPMG, the-then DPS(HQ) and the-then AD(Rectt.) is seen. It is also seen that the guidelines of conducting departmental examination circulated by the Directorate vide file No. 34012/05/2019-DE dated 11.09.2019 have been deliberately violated by the responsible officers most likely with ulterior motive or financial gains. **But, after going through the record in detail** and the names of the 15 candidates who were present in Hotel as per the list annexed to the report, none of the applicants in the present cases/present OAs were present in the Hotel or no record in entire report mentions names of present applicants anywhere in the OAs. Also if some candidates have not participated in sample test, there is no material on record to show that the applicants in the present OA were the same candidates. Also only on the basis of one anonymous complaint which was also found to be bogus, the entire selection/examination cannot be cancelled.

16. As far as the judgments relied upon by the applicants is concerned, the Hon'ble Apex Court in the case of Union of India & Others vs. Rajesh P.U., Puthuvalnikathu & Another (supra), lays down the same principle that if in case of alleged irregularities in a selection process, the tainted cases can be segregated, in that case, the entire selection process should not be cancelled. In that case, the selection process can be cancelled only in respect of the candidates against whom irregularities are proved after identifying these candidates. For the candidates with no irregularities, cancellation of their selection process will not be justified. In the said case, the Committee appointed to enquire into the process, had found irregularities only in respect of 31 candidates. Hence, it was held that the cancellation of the entire process was not necessary. As far as the judgement of the Hon'ble Supreme Court in the case of East Coast Railway & Another vs. Mahadev Appa Rao & Others (supra), relied upon by the applicants is concerned, wherein it is held that the competent authority should have applied its mind to whatever material was available to it before cancelling the examination and record reasons as to why in its

opinion, it is necessary to cancel the examination in the interest of purity of the selection process or with a view to prevent injustice or prejudice to those, who have appeared in the same. The minimum expectation is that the authority has passed the orders only after due and proper application of mind to the allegations made before it and has formulated and recorded reasons in support of the said view that the competent authority was taking. These cases cover the present issue in hand as in the present case, tainted cases can be segregated. It is further to be noted that in the present matter, competent authority has neither passed orders with proper application of mind nor any reasons are recorded for cancellation of the examination.

17. On the other hand, if the case of Union of India and Others vs. Tarun K. Singh and Others (supra), relied upon by the respondents is considered, the Hon'ble Apex Court was of the view that since the selection process was vitiated by procedural and other infirmities cancellation thereof was perfectly justified. The facts of the said case cannot be applied to the present case as in the present case, it is clear that

there were 15 candidates who could be said to be tainted according to the list annexed in the preliminary investigation/inquiry report who could be segregated from the others and Committee has found irregularities against them as they were the persons who were present in the Hotel and questions and answers were provided to them as seen from the Inquiry Report.

18. Therefore, the only question which requires consideration is as to whether as a result of the illegalities, entire selection process was required to be struck down or it was not possible to weed out the beneficiaries of the illegalities and, therefore, the quashing was to be limited to those beneficiaries only.

19. The situation when the entire selection process can be treated as vitiated has been examined at length in the case of Smt. Kiran Juneja & Ors. vs. Union of India & Ors., WP(C) No. 12130-39/2004, decided by the Hon'ble Delhi High Court on 20.12.2007 following the case laws decided by the Hon'ble Apex Court, it was held as under:-

"15. [In Union of India v. Rajesh P.U.](#) (supra), the Apex Court held that in cases where it is possible to weed out the beneficiaries of illegalities, the selection process to that extent only be set aside leaving out the persons who had no concern with such malpractices. Following observations of the Supreme Court need a quote:

On a careful consideration of the contentions on either side in the light of the relevant portions of the report said to have been submitted by the Special Committee constituted for the purpose of inquiring into the irregularities, if any, in the selection of candidates, filed on our directions- which report itself seems to have been also produced for the perusal of the High Court? there appears to be no scope for any legitimate grievance against the decision rendered by the High Court. There seems to be no serious grievance of any malpractices as such in the process of candidates or by those who actually conducted them. If the Board itself decide to dictate the questions on a loudspeaker in English and Hindi and none of the participants had any grievance in understanding them or answering them, there is no justification to surmise at a later stage that the time lapse in dictating them in different languages left any room or scope for the candidates to discuss among them the possible answers. The posting of invigilators for every ten candidates would belie any such assumption. Even that apart, the Special Committee constituted does not appear to have condemned that part of the selection process relating to conduct of the written examination itself, except noticing only certain infirmities only in the matter of evaluation of answer-sheets with reference to correct answers and allotment of marks to answers thereto, it appears that the Special Committee has extensively scrutinized and reviewed the situation by re-evaluating the answer- sheets of all the 134 successful candidates and found to have been declared successful though they were

not really entitled to be so declared successful and selected for whatsoever in the selection of the other successful candidates than the 31 identified by the Special Committee. In the light of the above and in the absence of any specific or categorical finding supported by any concrete and relevant material that widespread infirmities of an all-pervasive nature, which could be really said to have undermined the very process itself in its entirety or as a whole and it as impossible to weed out the beneficiaries of one or the other irregularities, or illegalities, if any, there was hardly any justification in law to deny appointment to the other selected candidates whose selections were not found to be, in any manner, vitiated for any one or the other reasons. Applying a unilaterally rigid and arbitrary standard to cancel the entirety of the selections despite the firm and positive information that except 31 of such selected candidates, no infirmity could be found with reference to others, is nothing but total disregard of relevancies and allowing to be carried away by irrelevancies, giving a complete go-by to contextual considerations throwing to the winds the principle of proportionality in going farther than what was strictly and reasonably to meet the situation. In short, the competent authority completely misdirected itself in taking such an extreme and unreasonable decision of cancelling the entire selections, wholly unwarranted and unnecessary even on the factual situation found too, and totally in excess of the nature and gravity of what was at stake, thereby virtually rendering such decision to be irrational.

16. [In Umesh Chandra Shukla v. Union of India](#) (supra) selection to Delhi Judicial Service was in challenge. As per the Rules, every candidate was required to obtain a minimum of 50% marks in each paper and overall 60% marks to qualify for interview. The High Court, which conducted the examination, granted 2 marks to

every candidate in every paper thereby rendering many candidates qualified for interview. The Supreme Court held that grant of grace marks was illegal. Therefore, the selections of the candidates who were given grace marks was held to be bad in law. However, those candidates who were selected without any grace marks and in whose case no illegalities were found were declared successful. Likewise, in the case of [Harshendia Choubisa v. State of Rajasthan](#) (supra), the Supreme Court held, where the awarding of grace marks by the Government of Rajasthan on the basis of locality was found to be irrational, unreasonable and illegal. However, the Supreme Court directed that selection already made on the basis of erroneous interpretation cannot be disturbed and the subsequent interpretation will be given prospective effect. Moreover, even from the list of selected candidates who could not join were allowed to do the same and the relief to the appellant was limited only to their case only in the situation of their having better marks than the selected candidates.

21. The Bench consisting of Hon'ble Mr. Justice S.B. Sinha and Hon'ble Mr. Justice Dalveer Bhandari gave separate judgments, though with same conclusion. It was held that if an appointment is made in violation of Articles 14 and 16 of the Constitution of India, same would be void and nullity. In view of the law laid down by the Constitution Bench of the Supreme Court in the case of [Secretary, State of Karnataka v. Umadevi](#), the Court further held that when the services were not terminated in terms of Rules, but on the ground that various irregularities were committed in the selection process involved, the applicability of the relevant provisions of the statutes and the effect of provisions of [Article 311](#) of the Constitution was not required to be considered. However, before terminating the appointments on this ground, the appointing authority must take into consideration the foundational facts. Only when such foundational facts are established, the legal principles can be applied. The authority taking decision to cancel

the process or terminate the appointment, if already appointed, had to establish that the process was tainted; that the entire selection process was liable to be cancelled and the question, which requires consideration in such matters, is as to whether due to misdeeds of some candidates, honest and meritorious candidates should also suffer. The Court opined that a distinction exists between a proven case of mass cheating for a board examination and an unproven imputed charge of corruption where the appointment of a civil servant is involved. Only in the event it is found to be impossible or highly improbable that the tainted case can be separated from the non-tainted cases could en masse orders of termination be issued. Both the State Government as also the High Court in that view of the matter should have made all endeavors to segregate the tainted from the non-tainted candidates.

22. The Supreme Court also delineated the cases where selection process could be perceived to be tainted by categorising them as under:

- (i) Cases where the 'event' has been investigated.
- (ii) Cases where CBI inquiry took place and was completed or a preliminary investigation was concluded.
- (iii) Cases where the selection was made but appointment was not made.
- (iv) Cases where the candidates were also ineligible and the appointments were found to be contrary to law or rules.

30. No doubt, there have been discrepancies in the selection process, as found by Prof. Vaid Prakash Committee on the basis of which he recommended cancellation of the results. However, the foregoing discussion would make it clear that the discrepancies were found in other cases and not in the case of the petitioners and it was also possible to separate the cases of the petitioners from those who were the beneficiaries

of the irregularities. Prof. Vaid Prakash obviously did not examine the matter from this angle while suggesting cancellation. In view of the principles laid down by the Supreme Court in the judgments noted above, in particular the case of Inderpreet Singh Kahlon (supra) wherein the Supreme Court re-stated the legal principles after scanning through the entire case law, the situation where the cases of those who were the bona fide and innocent persons can be segregated, the selection in respect of those persons is not to be cancelled.”

20. Therefore, applying the same ratio as discussed and as per the principles laid down by the Hon’ble Apex Court, before cancelling the entire selection process, the facts are required to be examined carefully to see whether the tainted cases can be separated from the cases when there is no evidence of any irregularity or malpractice so that the tainted cases can be cancelled. In case if the facts are such that it is not possible to separate the tainted cases, then cancellation of the entire selection process can be considered.

21. Thus, the question which also requires consideration is whether on the basis of anonymous complaint, entire examination process was required to be cancelled.

22. As seen, the norms in examination process in conducting the examination are said to have been violated by senior officials, then in that case, responsibility should be fixed and appropriate action to be taken against those erring officers, but the respondents instead have cancelled the examination though there is no material on record to show that the applicants of these OAs were anywhere involved or were party to such involvement. As seen from the original record, it has also come to light that the anonymous complaint was not made by any such person, but merely on conjectures and imagination without proper application of mind, examination is seen to have been cancelled. In fact, the respondents should have taken action against the 15 candidates as per the list which has been attached in the record if at all they deem to take and ought to have cancelled only their candidature in view of the law laid down by Hon'ble Apex Court in the case of Union of India & Others vs. Rajesh P.U., Puthuvalnikathu & Another (supra).

23. With reference to the facts of the present case, we are of the considered opinion that the facts in the

OA No. 291/195/2020, OA No. 291/196/2020, OA No. 291/197/2020,
OA No. 291/198/2020, OA No. 291/199/2020, OA No. 291/205/2020,
OA No. 291/274/2020 and OA No. 291/275/2020

OAs before us are squarely covered by the decisions relied by the applicants and, therefore, cancelling the entire examination is patently arbitrary showing non-application of mind and, therefore, the respondents are bound to declare the final results of the Departmental Examination for recruitment to the cadre of Postal Assistants/Sorting Assistants from eligible Postman/ Mail Guard/ Dispatch Rider and MTS cadre on the basis of the examination already held on 15.09.2019 as action could have been taken against the identified/tainted candidates and that they could have been weeded out from rest of the candidates.

24. Therefore, in absence of due and proper application of mind and in absence of any material available before the competent authority against the present applicants, cancellation of examination without recording any finding is highly unjust and arbitrary.

25. Accordingly, all the aforesaid Original Applications succeed and the impugned orders dated 03.04.2020 (Annexrure A/1) are hereby quashed and set aside in respect of the applicants in the said OAs. The

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respondents are directed to declare their result and further carry out the procedure of selection/appointment as has been carried out in other postal circles in pursuance of the Notification dated 05.08.2019 with all consequential benefits. No costs.

(HINA P. SHAH)
JUDICIAL MEMBER

(DINESH SHARMA)
ADMINISTRATIVE MEMBER

Kumawat